

ORISSA HIGH COURT**FILING REPORT AS ON :03/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000040/2023	SAT INDER CONSTRUCTIONS PVT. LTD. VS USHA SHARMA	BIBEKANANDA BHUYAN VS	// (//
2	BLAPL/0007301/2023	FATESH SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /102 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000086/2021
3	BLAPL/0007302/2023	PRINCE KUMAR SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /200 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000098/2022
4	BLAPL/0007303/2023	KUNDAN KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000294/2023
5	BLAPL/0007304/2023	LINGARAJ PRADHAN VS STATE OF ODISHA	MOHENDRA DALAI VS	MARKAT NAGAR /93 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000378/2023
6	BLAPL/0007305/2023	PARSURAM PANIGRAHI VS STATE OF ODISHA	GURU PRASAD BEHERA VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000170/2023
7	BLAPL/0007306/2023	ASHOK MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /44 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) GR/0000239/2023
8	BLAPL/0007307/2023	SOUMITRA MONDAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /160 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000092/2023
9	BLAPL/0007308/2023	SALAM MONDAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /160 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000092/2023
10	BLAPL/0007309/2023	TEZIYAN SAHU VS STATE OF ODISHA	MIHIR KUMAR PATRA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000030/2023
11	BLAPL/0007310/2023	AKSHYA BHOI@AKYA BHOI VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	//0 GRAM NYAYADHISH, DUNGURIPALI(Sonepur) 2(A)CC/0000075/2023

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12	BLAPL/0007311/2023	KABI ADABAR VS STATE OF ODISHA	GOPAL PRASAD LAL VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000018/2023
13	BLAPL/0007312/2023	RENGU PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /163 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000182/2022
14	BLAPL/0007313/2023	SUBRI KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	ORKEL /189 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000141/2023
15	BLAPL/0007314/2023	PANEL DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000025/2022
16	BLAPL/0007315/2023	MAHESWAR ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /329 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000566/2023
17	BLAPL/0007316/2023	MALAYA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /84 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL(Anugul) GR/0000181/2023
18	BLAPL/0007317/2023	SARATHI HALWA@HALABA VS STATE OF ODISHA	ARIJEET MISHRA VS	S.P.(CID-CRL),CUTTACK /11 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000375/2023
19	BLAPL/0007318/2023	PINKU TANTY VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BHASMA /112 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000179/2023
20	BLAPL/0007319/2023	TRILOCHAN DALEI VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /5 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000002/2023
21	BLAPL/0007320/2023	DEEPAK BALA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /9 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000022/2021
22	BLAPL/0007321/2023	RAHUL NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MUNIGUDA /195 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000100/2022
23	BLAPL/0007322/2023	CHANDRAKANTA ROUT	RAJENDRA KUMAR DASH	HANDAPA /157 /2022

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		VS	VS	S.D.J.M.,ATHMALLIK(Anugul)
24	BLAPL/0007323/2023	STATE OF ODISHA NALU @ NARAYAN BEHERA	ASUTOSH TRIPATHY	GR/0000580/2022
		VS	VS	PARJANG /80 /2014
25	BLAPL/0007324/2023	STATE OF ODISHA NAGESH RAO ANUPAL	JUGALA KISHORE PANDA	ADDL.SESSIONS JUDGE,KAMAKHYANAGAR(Dhenkanal)
		VS	VS	CT/0000126/2022
26	BLAPL/0007325/2023	STATE OF ODISHA ASHISH KUMAR RAY @ ASHU	BIBHU PRASAD CHHUALSINGH	ORKEL /9 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
27	BLAPL/0007326/2023	STATE OF ODISHA SAHID HUSSAIN	DIBYA PRAKASH MISHRA	Spl/0000008/2023
		VS	VS	NAYAPALLI P.S. /123 /2023
28	BLAPL/0007327/2023	STATE OF ODISHA NILAMANI PESINI	S.S.RAY (2)	J.M.F.C. (III) BHUBANESWAR(Khordha)
		VS	VS	CT/0000272/2023
29	BLAPL/0007328/2023	STATE OF ODISHA GANGADHAR NAYAK	SATYABRATA DASH	DHANUPALI /122 /2023
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
30	BLAPL/0007329/2023	STATE OF ODISHA SRIKANT PANGI	RAJIB LOCHAN PATTNAIK	GR/0000878/2023
		VS	VS	GUDARI /38 /2023
31	BLAPL/0007330/2023	STATE OF ODISHA JAYARAM MUDULI	SUSHANTA KUMAR JOSHI	()
		VS	VS	//
32	BLAPL/0007331/2023	STATE OF ODISHA BULU SWAIN	SANJIB KUMAR BISWAL	CYBER CRIME AND E.O, BALASORE /12 /2023
		VS	VS	()
33	BLAPL/0007332/2023	STATE OF ODISHA MUNA @ PAPU NAIK	SAROJ KUMAR DASH	//
		VS	VS	ORKEL /117 /2023
34	BLAPL/0007333/2023	STATE OF ODISHA DEBA DURUA	JUGALA KISHORE PANDA	()
		VS	VS	//
				MANGALA BAG /12 /2023
				()
				//
				DHENKANAL SADAR /309 /2022
				()
				//
				MALKANGIRI /381 /2020
				()

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35	BLAPL/0007334/2023	STATE OF ODISHA KEYA PANDA VS	SIDHANT KUMAR JENA VS	// JALESWAR /91 /2023 ()
36	BLAPL/0007335/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	ASHISH KUMAR PADHY VS	// R.UDAYAGIRI /107 /2021 ()
37	BLAPL/0007336/2023	STATE OF ODISHA DIPAK KUMAR MOHANTY VS	PRATIK DASH VS	// / /0 ()
38	BLAPL/0007337/2023	REPUBLIC OF INDIA RAHUL DEBJIT SAGAR VS	MANORANJAN PADHY VS	// KORAPUT SADAR /88 /2023 ()
39	BLAPL/0007338/2023	STATE OF ODISHA MD.GUFRAN VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /122 /2023 ()
40	BLAPL/0007339/2023	STATE OF ODISHA AMIT PRADHAN VS	BINI MISHRA VS	// BANARAPAL /231 /2023 ()
41	BLAPL/0007340/2023	STATE OF ODISHA SANTOSH KUMAR RAI VS	PRADEEP KUMAR DAS VS	// / /0 ()
42	BLAPL/0007341/2023	STATE OF ODISHA DEEPAK PANIGRAHI VS	HIMANSHU BHUSAN DASH VS	// RAYAGADA TOWN /84 /2023 ()
43	BLAPL/0007342/2023	STATE OF ODISHA DEBASISH BEHERA@RINKU VS	BIJAYA KUMAR RAGADA VS	// SPL.TASK FORCE /20 /2020 ()
44	BLAPL/0007343/2023	STATE OF ODISHA MUKESH BEHERA VS	SATYABRATA MOHANTY VS	// / /0 ()
45	BLAPL/0007344/2023	STATE OF ODISHA CHAITANYA MAHAKUL VS	JUGALA KISHORE PANDA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0007345/2023	AJIT KUMAR BAHUKA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2023 () //
47	BLAPL/0007346/2023	VARUN TEJA ARUBALLA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /59 /2023 () //
48	BLAPL/0007347/2023	BABLU @ JAYARAM TRIPATHY VS STATE OF ODISHA	JAGABANDHU SAHU VS	KHAPRAKHOL /61 /2023 () //
49	BLAPL/0007348/2023	GOPAL KRUSHNA PATTANAİK VS STATE OF ODISHA	ARIJEET MISHRA VS	S.P.(CID-CRL),CUTTACK /11 /2023 () //
50	BLAPL/0007349/2023	TOFAN BARIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /169 /2023 () //
51	BLAPL/0007350/2023	SAHADEB GOLLARY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHITRAKONDA /106 /2021 () //
52	BLAPL/0007351/2023	BAGESH RAO ANUPAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ORKEL /9 /2023 () //
53	BLAPL/0007352/2023	SUSANTA KUMAR BARAD VS STATE OF ODISHA	SANGRAM SENAPATI VS	CHANDAPUR /79 /2023 () //
54	BLAPL/0007353/2023	TUKUNA PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KHALLIKOTE /281 /2023 () //
55	BLAPL/0007354/2023	JUGE BATHIA @ BATHLIA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /142 /2021 () //
56	BLAPL/0007355/2023	SAROJ KUMAR DAS VS STATE OF ODISHA	ACHYUTA NANDA ROUSTRAY VS	CUTTACK SADAR /237 /2023 () //
57	BLAPL/0007356/2023	MOHAMMED NASEER	TANMAY MISHRA	/ /0

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		VS	VS	()
58	BLAPL/0007357/2023	ASST. DIRECTOR, ENFORCEMENT DIRECTORATE, KOLKATA MAFUZA BIBI	SHUBHENDU KUMAR PARIDA	// BADAMBADI /232 /2022
		VS	VS	()
59	BLAPL/0007358/2023	STATE OF ODISHA ARUP RANJAN DAS	BIRENDRA KUMAR MAHAPATRA	// KAMARDA /60 /2023
		VS	VS	()
60	BLAPL/0007359/2023	STATE OF ODISHA RAGHUNATH BINDHANI	SURYAKANTA DWIBEDI	// GOCHHAPADA /21 /2021
		VS	VS	()
61	BLAPL/0007360/2023	STATE OF ODISHA BASINDRA MAJHI	SURYAKANTA DWIBEDI	// BELAGARH /11 /2019
		VS	VS	()
62	BLAPL/0007361/2023	STATE OF ODISHA PRADIP DAS @ BAPI	SURYAKANTA DWIBEDI	// JALESWAR /231 /2023
		VS	VS	()
63	BLAPL/0007362/2023	STATE OF ODISHA CHANDAN BISOI	BHARAT BHUSAN ROURAY	// BALUGAON P.S. /109 /2023
		VS	VS	()
64	BLAPL/0007363/2023	STATE OF ODISHA AJAYA BEHERA	MRUGANKA MAULI PATNAIK	// DHAULI PS /63 /2023
		VS	VS	()
65	BLAPL/0007364/2023	STATE OF ODISHA SUDARSHAN MUDULI	SUSHANTA HARICHANDAN	// BANARAPAL /231 /2023
		VS	VS	()
66	BLAPL/0007365/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN	CHHABI BEHERA	// MOHANA /178 /2022
		VS	VS	()
67	BLAPL/0007366/2023	STATE OF ODISHA SAMIR KALO	BYOMOKESH SAHOO	// KUCHINDA /26 /2023
		VS	VS	()
68	BLAPL/0007367/2023	STATE OF ODISHA LINGARAJ BAGARTI	NIRANJAN PANDA	// KANTAMAL /104 /2020
		VS	VS	()

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69	BLAPL/0007368/2023	STATE OF ODISHA SUNIL KUMAR SAMANTARAY VS	BISHNU PRASAD PRADHAN VS	// CHAULIAGANJA /58 /2023 ()
70	BLAPL/0007369/2023	STATE OF ODISHA RAUTA DIGAL @ ROUTA DIGAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
71	BLAPL/0007370/2023	STATE OF ODISHA ANANTA KUMAR NAYAK @ RIKAN VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /123 /2023 ()
72	BLAPL/0007371/2023	STATE OF ODISHA RANKANATH @ RANKANIDHI BADAJENA VS	PRAVASH CHANDRA JENA VS	// JANKIA P.S. /59 /2017 ()
73	BLAPL/0007372/2023	STATE OF ODISHA KAMALAKANTA KHAMARI VS	JAYADEBA BEHERA VS	// KHAPRAKHOL /94 /2023 ()
74	BLAPL/0007373/2023	STATE OF ODISHA IMRAN KHAN@MOHAMMAD RAJA VS	AMIT KUMAR NATH VS	// JEYPORE TOWN /61 /2023 ()
75	BLAPL/0007374/2023	STATE OF ODISHA LITU @ DHARMENDRA SAHU VS	SANDEEP PARIDA VS	// HINDOL /64 /2023 ()
76	BLAPL/0007375/2023	STATE OF ODISHA RENU @ RENUBALA UDAYSINGH VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
77	BLAPL/0007376/2023	STATE OF ODISHA AJAY@AJAYA KUMAR BARIK VS	SANJIB KUMAR BHANJADEO VS	// KODALA /23 /2021 ()
78	BLAPL/0007377/2023	STATE OF ODISHA SANTIRAJ HIAL @TURLU VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /57 /2023 ()
79	BLAPL/0007378/2023	STATE OF ODISHA SANU@SIDHANTA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /256 /2021 () //

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80	BLAPL/0007379/2023	JUGANTA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /12 /2022 () //
81	BLAPL/0007380/2023	BINOD KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /50 /2023 () //
82	BLAPL/0007381/2023	BIKASH KUMAR CHAURASIYA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
83	BLAPL/0007382/2023	PRATAP KUMAR SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PURUNAKATAK /87 /2017 () //
84	BLAPL/0007383/2023	UMESH SANJAY BACHHAV VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
85	BLAPL/0007384/2023	BITU KUMAR YADAV VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
86	BLAPL/0007385/2023	BIGHNA SAHU VS STATE OF ODISHA	J.N.PANDA VS	BIJEPUR /15 /2022 () //
87	BLAPL/0007386/2023	MD. IRPHAN KHAN VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /142 /2021 () //
88	BLAPL/0007387/2023	B.BULA DORA VS STATE OF ODISHA	DEBASIS SARANGI VS	G.R.P.S.,BERHAMPUR /120 /2019 () //
89	BLAPL/0007388/2023	LAMBODAR MOHANTY VS STATE OF ODISHA	DEBASIS SARANGI VS	BERHAMPUR TOWN /267 /2022 () //
90	BLAPL/0007389/2023	GAUTAM KUNDU VS REPUBLIC OF INDIA(CBI)	SHIB SHANKAR MOHANTY VS	/ /0 () //
91	BLAPL/0007390/2023	A.HADU PATRO	RAMESH CHANDRA PRADHAN	BAIDYANATHPUR /140 /2022

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0007391/2023	NILA MAJHI	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0007392/2023	KEDARNATH JENA @ PARABASIA	DEBASNAN DAS	ITAMATI /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0007393/2023	SANKET MISHRA	BIDYADHAR PANDA	SAMBALPUR TOWN /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0007394/2023	ARJUN HANTAL	AMIT BISWAL	CHITRAKONDA /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0007395/2023	TAPAN KUMAR PAIKARAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0007396/2023	BIRUPAKSHYA PANDA @ BIRU	BIJAYA KUMAR RAGADA	HIRAKUD /2 /2017
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0007397/2023	BABUNI NAYAK	AMIT BISWAL	NABARANGAPUR TOWN /204 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0007398/2023	PADUCHARAN MALLIK @ PADMANAVA MALLIK	SATYABRATA PANDA	KANTAMAL /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0007399/2023	DANDAPANI DAS	DIBYAJYOTI SAHOO	BERHAMPUR SADAR /636 /2022
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0007400/2023	JOGESWAR MUKHI	SATYABRATA PANDA	MANAMUNDA /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0007401/2023	RUBI @ RUBITA ADHIKARI	SANTOSH KUMAR MAHANTY	K.NUAGAON /6 /2023
		VS	VS	()

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103	BLAPL/0007402/2023	STATE OF ODISHA TIKUNU NAIK VS	PRAJIT KUMAR PRADHAN VS	// RAIRAKHOL /115 /2023 ()
104	BLAPL/0007403/2023	STATE OF ODISHA RAMESH BHOI @ LANDA VS	PRAJIT KUMAR PRADHAN VS	// KISINDA /57 /2022 ()
105	BLAPL/0007404/2023	STATE OF ODISHA JAYARAJ DALABEHERA VS	AMIT BISWAL VS	// PATTAPUR (ASKA) /34 /2021 ()
106	BLAPL/0007405/2023	STATE OF ODISHA SUBHENDU KUMAR PRADHAN@RAJA VS	DINESH CHANDRA RAY VS	// BORIGUMMA /70 /2023 ()
107	CMAPL/0000458/2023	STATE OF ODISHA PRAKASH KUMAR NAYAK VS	ADV. VS	// () //
108	CMAPL/0000459/2023	HOME (STATE) M/S.JAYSHREE CHEMICALS LTD. VS	ADV VS	// () //
109	CMP/0000728/2023	MEMBER SECY.STATE POLLUTION CONTROL BOARD SUBALA MALLICK VS	GOPINATH MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) Fao/0000060/2023
110	CMP/0000729/2023	SARAT MALLICK SUMATIBALA DASH VS	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) Intest/0000011/2017
111	CMP/0000730/2023	SANGHAMITRA PANIGRAHI GUMUNDDU CHITTIBABU @ G. CHITTIBABU VS	A.A.MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI(Gajapati) CS/0000017/2019
112	CMP/0000731/2023	GEDLA GOPAL KRISHNA CHITTA RANJAN BASTIA VS	DAMODAR PATRA VS	// () //
113	CMP/0000732/2023	TAPI BASTIA PABITRA MAJHI VS	SARADA PRASANNA MOHARANA VS	// () //
		BIJAR NAG		//

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114	CMP/0000733/2023	VIKASH KUMAR SINDHI VS TOPI CHANDAN NAYAK	GOKULANANDA SAHU VS	// 0 //
115	CMP/0000734/2023	PRAFULLA KUMAR UPADHYAYA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
116	CMP/0000735/2023	DR.PRASANTA KUMAR MISHRA VS SMITA HAZAR @ PARIJA	BIBEKANANDA BHUYAN VS	// 0 //
117	CONTC/0004323/2023	RAMESHWAR BAG VS ER. JITENDU PANIGRAHI, SUPERINTENDING ENGINEER, LOWER SUKTEL RRC AND B DIVISION, BALANGIR	MR.LALIT SAHU VS	// 0 //
118	CONTC/0004324/2023	TIKA MAJHI VS RAJENDRA PATTNAIK, DIRECTOR (R AND R), AND EX OFFICIO, ADDL. SECY., WR DEPT., BBSR	ADV. VS	// 0 //
119	CONTC/0004325/2023	MANIRAM MAJHI VS RAJENDRA PATTNAIK, DIRECTOR(R AND R), AND EX OFFICIO, ADDL. SECY. GOVT., WR DEPT.	BIJAYA KUMAR BEHERA I VS	// 0 //
120	CONTC/0004326/2023	NILAMANI SAHU VS M.S. MADHUMITA, SUB COLLECTOR CUM EXECUTIVE OFFICER, BALLIGUDA NAC, KANDHAMAL	ADV. VS	// 0 //
121	CONTC/0004327/2023	PRAMODINI BISOI VS ASWASTHY S., I.A.S.	ADV VS	// 0 //
122	CONTC/0004328/2023	TRIBENI BAI DUNGI CHOUHAN VS S. SAMPAD KUMAR, DEPUTY CHIEF LABOUR COMMNR. (CENTRAL),NAYAPALLI, BBSR	PRADEEP KUMAR DAS VS	// 0 //
123	CONTC/0004329/2023	BANAMALI SETHI VS S.SAMPAD KUMAR, DEPUTY CHIEF LABOUR COMMSSIONER(CENTRAL), BBSR	PRADEEP KUMAR DAS I VS	// 0 //
124	CONTC/0004330/2023	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS S. SAMPAD KUMAR, DEPUTY CHIEF LABOUR COMMNR. (CENTRAL),NAYAPALLI, BBSR	PRADEEP KUMAR DAS VS	// 0 //
125	CONTC/0004331/2023	PRAHALLAD SWAIN	PRADEEP KUMAR DAS I	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0004332/2023	S.SAMPAD KUMAR, DEPUTY CHIEF LABOUR COMMISSIONER(CENTRAL), BBSR BIKRAM KISHORE BAHIRA	PRADEEP KUMAR DAS (1)	//
		VS	VS	0
127	CONTC/0004333/2023	S. SAMPAD KUMAR, DY. CHIEF LABOUR COMMNR. (CENTRAL) HARIHAR SINGH	ADV	//
		VS	VS	0
128	CONTC/0004334/2023	STATE OF ODISHA RAMESH CHANDRA PANDA	ADV.	//
		VS	VS	0
129	CONTC/0004335/2023	DEBIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ARANYA BHAWAN, BBSR BIBHISHAN TANDI	ADV.	//
		VS	VS	0
130	CONTC/0004336/2023	G. MATHI VATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEVELOPMENT DEPT. LABA BHATI	ADV	//
		VS	VS	0
131	CONTC/0004337/2023	G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT. BABULA NAIK	ADV.	//
		VS	VS	0
132	CONTC/0004338/2023	SUDHANSHU SARANGI, D.G., HOME GUARD AND FIRE SERVICES, ODISHA, CUTTACK PRAMOD PRADHAN	ADV.	//
		VS	VS	0
133	CONTC/0004339/2023	JYOTI RANJAN MISHRA, D.E.O., ODISHA HEADS DEPT. BUILDINGS, BBSR FAKIR KARNA	ADV.	//
		VS	VS	0
134	CONTC/0004340/2023	PREM CHANDRA CHAUDHURY, IAS ARUNA KUMAR PADHY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
135	CONTC/0004341/2023	SATYABRAT SAHU, IAS RUPAK KUMAR DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
136	CONTC/0004342/2023	SATYABRAT SAHU, I.A.S. MIROJ KUMAR DAS	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004343/2023	HARE KRUSHNA BEURA, PRESIDENT, BIRTUNGA SCS LTD., PURI PRATAP KUMAR PARIDA VS ANU GARG, IAS	ADV. VS	// // 0 //
138	CONTC/0004344/2023	BIJAY KUMAR NAYAK VS SUSHANTA KUMAR DAS, IAS	ADV. VS	// 0 //
139	CONTC/0004345/2023	NARMADA MAHARTHA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
140	CONTC/0004346/2023	ARCHANA JENA VS SUSHANTA KUMAR DAS, I.A.S.	ADV VS	// 0 //
141	CONTC/0004347/2023	SUBASH CHANDRA BHOI VS BHAKTARANJAN MOHANTY, ENGINEERING IN CHIEF, WR DEPT., BBSR	BAMADEV BARAL VS	// 0 //
142	CONTC/0004348/2023	BANSHIDHAR KHATUA VS ASWATHY S., IAS	ADV. VS	// 0 //
143	CONTC/0004349/2023	NARENDDRA KUMAR PRATAP VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
144	CONTC/0004350/2023	MANORANJAN PRADHAN VS PRAVAT KUMAR ROUL, VICE CHANCELLOR, O.U.A.T., BBSR	ASUTOSH SAHOO VS	// 0 //
145	CONTC/0004351/2023	RANJIT NAYAK VS PRAVAT KUMAR ROUL, VICE CHANCELLOR, O.U.A.T., BBSR	ASUTOSH SAHOO VS	// 0 //
146	CONTC/0004352/2023	SANTOSH KUMAR MISHRA VS SATYABRATA SAHU, I.A.S.	AKSHAYA KUMAR SAHOO VS	// 0 //
147	CONTC/0004353/2023	JATIN KUMAR NATH VS ASWASTHI S., IAS	PRAHALLAD KUMAR SINHA VS	// 0 //

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148	CONTC/0004354/2023	BIPLAB KUMAR PRATAP VS ASWASTHI S., IAS	PRAHALLAD KUMAR SINHA VS	// 0 //
149	CONTC/0004355/2023	M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIRADV. VS SANJAY KUMAR SINGH, IAS	VS VS	// 0 //
150	CONTC/0004356/2023	HARA SAHOO @ HARA BEWA VS AMRIT RUTURAJ, I.A.S.	ADV VS	// 0 //
151	CONTC/0004357/2023	BANITA JENA VS KHAGENDRANATH MANDAL, RAILWAY STATION MASTER, JALESWAR, BALASORE	ADV. VS	// 0 //
152	CONTC/0004358/2023	SUBHAKANTA SAHOO VS SIDHARTH SANKAR SWAIN, COLLECTOR, ANUGUL	ABINASH ROUTRAY VS	// 0 //
153	CONTC/0004359/2023	MEENA KUMARI PATHY VS RAJESH KUMAR SWAIN, D.E.O., JAJPUR	ADV VS	// 0 //
154	CONTC/0004360/2023	PURNA CHANDRA DEY VS ATANU PRADHAN, TAHASILDAR, BASTA	DWARIKA PRASAD MOHANTY VS	// 0 //
155	CONTC/0004361/2023	SURESH CHANDA BHOLA VS PINAKI MISHRA, D.C.P., CUTTACK	ADV. VS	// 0 //
156	CONTC/0004362/2023	BILAMANI MUKTA KANDULANA VS MUKESH KUMAR DHAMU, SUPT. OF POLICE, SAMBALPUR	ADV. VS	// 0 //
157	CONTC/0004363/2023	ASHOK KUMAR RATH VS ASWATHY S., I.A.S.	MANMAYA KUMAR DASH VS	// 0 //
158	CONTC/0004364/2023	KAMALA KANTA MOHANTY VS SUPERINTENDENT OF POLICE, MALKANGIRI	PRANAYA SWAIN VS	// 0 //
159	CONTC/0004365/2023	RAJDHANI PUJA SAMITTEE AND ITS GROUP OF DEPTES, BBSR		//

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		VS	VS	0
		VIJAY AMRUTA KULANGE, I.A.S.		//
160	CONTC/0004366/2023	MANOJ KUMAR SINGH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT.		//
161	CONTC/0004367/2023	NIGAM RANJAN LENKA	BIKASH JENA	//
		VS	VS	0
		AMRIT RUTURAJ, COLLECTOR, KENDRAPARA		//
162	CONTC/0004368/2023	ALOK KUMAR PATI	ADV	//
		VS	VS	0
		SUBHANKAR MOHAPATRA, MUNICIPAL COMMNR., SUNDARGARH		//
163	CONTC/0004369/2023	ALOK KUMAR PATI	ADV.	//
		VS	VS	0
		SUBHANKAR MOHAPATRA, MUNICIPAL COMMNR., SUNDARGARH		//
164	CONTC/0004370/2023	BYOMAKESH NAYAK	ADV	//
		VS	VS	0
		PROF. SABITA ACHARYA, V.C, VANI VIHAR, BBSR, KHORDHA		//
165	CONTC/0004371/2023	MANOJ KUMAR SETHY	ADV	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND DW. DEPT.		//
166	CONTC/0004372/2023	NABAKISHORE MALIK	ADV.	//
		VS	VS	0
		G MATHI VATHANAN, IAS		//
167	CONTC/0004373/2023	KISU JENA	ADV	//
		VS	VS	0
		G.MATHIVASAN, I.A.S.		//
168	CONTC/0004374/2023	BASUDEV NAIK	ADV	//
		VS	VS	0
		G.MATHIVASAN, I.A.S.		//
169	CONTC/0004375/2023	RANJESH NAIK	ADV.	//
		VS	VS	0
		G. MATHIVASAN, IAS		//
170	CONTC/0004376/2023	NATIKA NAIK	ADV	//
		VS	VS	0

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171	CONTC/0004377/2023	G.MATHIVASAN, I.A.S. SUKANTA KISHORE RAUL VS	ADV VS	// // 0
172	CONTC/0004378/2023	VIR VIKRAM YADAV, I.A.S. PRADIPTA KISHORE CHAND VS	ADV. VS	// // 0
173	CONTC/0004379/2023	THE SUB COLLECTOR, BALASORE GOPI CHANDRA MURMU VS	SURYAKANTA DWIBEDI VS	// // 0
174	CONTC/0004380/2023	CHIEF COMMISSIONER,GST,CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR JAGANATH PANIGRAHY VS	ADV. VS	// // 0
175	CONTC/0004381/2023	SATYABRATA SAHU, IAS BASANTA KUSUM VS	ADV VS	// // 0
176	CONTC/0004382/2023	RUPA NARAYAN DAS, DIRECTOR OF TREASURIES AND INSPECTION, ODISHA DHARANIDHAR JENA VS	ADV VS	// // 0
177	CONTC/0004383/2023	SATYABRATA SAHU, I.A.S. JAYASHREE PANDA VS	ADV. VS	// // 0
178	CONTC/0004384/2023	DEO RANJAN SINGH, IAS SHIBALAVA JENA VS	ASWINI KUMAR MOHANTY VS	// // 0
179	CONTC/0004385/2023	MITANJALI DASH, O.A.S. LAXMIDHAR NAHAK VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
180	CONTC/0004386/2023	SARBESWAR RANJAN, U.B.I, G.M, FGMO, BARMUNDA, BBSR BIJAYA KUMAR DHADA VS	ADV. VS	// // 0
181	CONTC/0004387/2023	G. MATHI VATHANAN, IAS PURUSOTTAM SAHOO VS	ADV. VS	// // 0
		ASWATHY S., COMNR. CUM SECY., S AND ME DEPT., BBSR.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000711/2023	ISRIUM SUNDARMANI VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	UMERKOTE /121 /2023 () //
183	CRLA/0000712/2023	KAILASH BEHERA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	NIMAPADA /39 /2017 () //
184	CRLA/0000713/2023	IMRAN KHANA @ MD. NAUSAD VS STATE OF ODISHA	PABITRA NAIK VS	BIRMITRAPUR /26 /2021 () //
185	CRLA/0000714/2023	DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	BASANTA KUMAR DAS VS	BALASORE VIGILANCE /27 /2003 () //
186	CRLA/0000715/2023	RAMAMURTY GAMANGO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	KHARABEL NAGAR P.S. /270 /1995 () //
187	CRLLP/0000044/2023	BIJAY KUMAR MOHAPATRA VS RAJEEB SAHU	MANOJ KUMAR MOHANTY (2) VS	/ /0 () //
188	CRLMA/0000224/2023	PRADIP KUMAR MAHALA VS STATE OF ODISHA(VIG.)	CHANDAN SAMANTARAY VS	/ /0 () //
189	CRLMA/0000225/2023	MAMIDI GOURINATH VS STATE OF ODISHA(VIG.)	CHANDAN SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /27 /2001 () //
190	CRLMA/0000226/2023	UJALA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SARANAKUL /51 /2019 () //
191	CRLMC/0002838/2023	BIDYABHARATI PANDA VS ABHIRAM MOHAPATRA	BISHNU PRASAD PRADHAN VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati) ICC/0000022/2022
192	CRLMC/0002839/2023	BASANTI DWIBEDI@DWIBEDI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KEONJHAR TOWN /256 /2017 () //
193	CRLMC/0002840/2023	KABITA RANI PATRA	BIKRAM CHANDRA GHADAI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,BASTA(Baleshwar)
194	CRLMC/0002841/2023	STATE OF ODISHA MEGHUA @ PARESH MALLIK @ PARASA	AMULYA RATNA PANDA	ICC/0000008/2020 JAJPUR SADAR /322 /2021
		VS	VS	()
195	CRLMC/0002842/2023	STATE OF ODISHA PRIYADARSAN SAHU	RAMANI KANTA PATTANAIAK	// BANTALA /129 /2022
		VS	VS	()
196	CRLMC/0002843/2023	STATE OF ODISHA ASHOK DAS	SATYABRATA DASH	// BADACHANA /63 /2023
		VS	VS	()
197	CRLMC/0002844/2023	STATE OF ODISHA RAMA KISKU @ KISU	SK. ZAFARULLA	// REMUNA /96 /2015
		VS	VS	()
198	CRLMC/0002845/2023	STATE OF ODISHA SANGRAM DEHERIA	SK. ZAFARULLA	// KANTAMAL /95 /2016
		VS	VS	()
199	CRLMC/0002846/2023	STATE OF ODISHA PRAVAT @ PARIA PARIDA	SATYA RANJAN MULIA	// MANCHESWAR P.S. /614 /2019
		VS	VS	()
200	CRLMC/0002847/2023	STATE OF ODISHA PRAMODA KUMAR SAMANTARAY	MANOJ KUMAR MOHANTY	// KENDRAPARA /70 /2015
		VS	VS	()
201	CRLMC/0002848/2023	STATE OF ODISHA SK. AZBAHAR	RAMESH CHANDRA MAHARANA	// SPL.TASK FORCE /12 /2019
		VS	VS	()
202	CRLMC/0002849/2023	STATE OF ODISHA TAPAN KUMAR BARIK	JAJATI KESHARI KHUNTIA	// Bamapada (Industrial Area) /36 /2017
		VS	VS	()
203	CRLMC/0002850/2023	STATE OF ODISHA BABURAM NAYAK	AMULYA RATNA PANDA	// KUNDRA /55 /2019
		VS	VS	()
204	CRLMC/0002851/2023	STATE OF ODISHA BINA SINGH	ANIRUDHA DAS	// BOLANGIR TOWN /230 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0002852/2023	STATE OF ODISHA DIPU BARIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /46 /2014 ()
206	CRLMC/0002853/2023	STATE OF ODISHA RAM CHANDRA NAG VS	DR.JANMEJAYA RAY VS	// BHAWANIPATNA TOWN /331 /2021 ()
207	CRLMC/0002854/2023	STATE OF ODISHA JUGAL DEHURY VS	SURYAKANTA DWIBEDI VS	// / /0 ()
208	CRLMC/0002855/2023	STATE OF ODISHA DURLABA @ DURLAVA KUMAR SAHOO VS	BISWARANJAN DALAI VS	// / /0 ()
209	CRLMC/0002856/2023	STATE OF ODISHA SUMIT SINGH VS	ANIRUDHA DAS VS	// BOLANGIR TOWN /230 /2018 ()
210	CRLMC/0002857/2023	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA @ DASH VS	MANAS KUMAR CHAND VS	// NUAGAON /45 /2016 ()
211	CRLMC/0002858/2023	STATE OF ODISHA SANDEEP PRABODH KERKETTA VS	MANAS KUMAR CHAND VS	// NALCO /131 /2020 ()
212	CRLMC/0002859/2023	STATE OF ODISHA KANKESWAR LAGURI @ KANKESHWAR LAGURI VS	MITHUN DAS VS	// CHAMPUA /158 /2017 ()
213	CRLMC/0002860/2023	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	SOUMENDRA PATTANAIAK VS	// PARJANG /86 /2012 ()
214	CRLMC/0002861/2023	STATE OF ODISHA BHAGYALATA NAHAK VS	YUVRAJ PAREK VS	// ASKA /208 /2006 ()
215	CRLMC/0002862/2023	STATE OF ODISHA SK TAHUR VS	KHUSBU PANIGRAHI VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0002863/2023	NABA @ NABAKISHORE DEY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /167 /2023 () //
217	CRLMP/0001285/2023	BIPIN BIHARI PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// / /0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) CMC/0000006/2021
218	CRLMP/0001286/2023	BABITA BEHERA VS RAJESH KUMAR KAHALI	BRUNDEBAN ROUT VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Cry/0000069/2022
219	CRLMP/0001287/2023	RAMESH CHANDRA MALLICK VS DIRECTOR GENERAL OF POLICE, CUTTCK	PRASANNA KUMAR MOHANTY VS	BIRIDI PS /10 /2023 () //
220	CRLMP/0001288/2023	B.JANARDHANA RAO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// / /0 () //
221	CRLMP/0001289/2023	MAYA GUPTA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// / /0 () //
222	CRLMP/0001290/2023	BANDITA ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 () //
223	CRLMP/0001291/2023	LIPI LENKA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 () //
224	CRLMP/0001292/2023	SUMITRA SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// / /0 () //
225	CRLMP/0001293/2023	SUPRAVA MOHANTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// / /0 () //
226	CRLMP/0001294/2023	BIDYULATA PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// / /0 () //
227	CRLMP/0001295/2023	PRAMESH CHANDRA NATH SHARMA	SAMBHU CH. NATH SHARMA	// / /0

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		VS	VS	()
228	CRLMP/0001296/2023	DIRECTOR GENERAL OF POLICE ODISHA PANCHALI SAHU	BHARAT BHUSAN ROUTRAY	// /0
		VS	VS	()
229	CRLMP/0001297/2023	STATE OF ODISHA DHANESWAR GHADEI	JAYADEBA BEHERA	// /0
		VS	VS	()
230	CRLMP/0001298/2023	STATE OF ODISHA DINESH AGARWAL	AVIJIT PATNAIK	// JAGATPUR /178 /2023
		VS	VS	()
231	CRLMP/0001299/2023	STATE OF ODISHA RABINDRA KUMAR JENA	RAJAT PANDA	// /0
		VS	VS	()
232	CRLMP/0001300/2023	REPUBLIC OF INDIA RUNARANI GHAREI	SAURAV TIBREWAL	// /0
		VS	VS	()
233	CRLREV/0000345/2023	STATE OF ODISHA BHAGABAN BEHERA		// /0
		VS	VS	()
234	CRLREV/0000346/2023	THE ADDL. D.C.P. CUM EXECUTIVE MAGISTRATE, BBSR CHANCHALA MAJHI	RAMAKANTA SAHOO	// RAYAGADA /48 /2021
		VS	VS	()
235	EXP/0000002/2023	STATE OF ODISHA DINESH KU.PATRA	DIGAMBARA MISHRA	// /0
		VS	VS	()
236	FAO/0000286/2023	UNION OF INDIA D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	GOPAL CHANDRA SAMANTARAY	// /0
		VS	VS	()
237	FAO/0000287/2023	RAJU@RAJENDRA BEHERA D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD.	SANTOSH KUMAR MOHANTY	// /0
		VS	VS	()
238	FAO/0000288/2023	NANDINI DAS LAXMIDHAR SAMAL	CHANDRAKANTA NAYAK	// /0
		VS	VS	()

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239	ITA/000069/2023	STATE OF ODISHA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS AMAL SHETH	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // 0 //
240	MACA/0000644/2023	TAPAN@SANJAY KUMAR PRADHAN VS SANJUKTA NANDI	BISHNU BRATA SINGH VS	// 0 //
241	MACA/0000645/2023	SANTOSHINI BEHERA VS BALAGA KRISHNA RAO	PRADEEP KUMAR MISHRA VS	// 0 //
242	MACA/0000646/2023	SANTOSHINI BEHERA VS BALAGA KRISHNA RAO	PRADEEP KUMAR MISHRA VS	// 0 //
243	MACA/0000647/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD. VS MAHENDRA KUMAR PRADHANI	PRASANTA KUMAR MAHALI VS	// 0 //
244	MACA/0000648/2023	LEGAL MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD. VS MANASI SWAIN	MONTEZSO SINDIA VS	// 0 //
245	MACA/0000649/2023	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR VS TAPAN SAHA	SAMBALPUR KATIKIA,A.G.A VS	// 0 //
246	MACA/0000650/2023	MANAGER, UNITED INDIA INSURANCE CO.LTD. VS MADHU MALI	SUBRAT SATPATHY VS	// 0 //
247	MACA/0000651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D. VS MADHU MALI	SUBRAT SATPATHY VS	// 0 //
248	MACA/0000652/2023	THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD. VS SULOCHANA BISWAL	PRANOD KUMAR TRIPATHY VS	// 0 //
249	MACA/0000653/2023	ORIENTAL INSURANCE CO. L.T.D VS P.KRISHNA RAO	R.PATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000654/2023	ASST. MANAGER, CLAIMS LEGAL CHOLAMANDALASOMNATH CO. L.T.D. VS JAMBU BEHERA	SOMNATH CO. L.T.D. VS	// 0 //
251	MACA/0000655/2023	THE ASST. MANAGER, CLAIMS/LEGAL CHOLAMANDALASOMNATH CO. LTD. VS SUMI NAYAK	SOMNATH CO. LTD. VS	// 0 //
252	MACA/0000656/2023	ASST. MANAGER, CLAIMS/LEGAL CHOLAMANDALASOMNATH CO. LTD. VS MALLI NAYAK	SOMNATH CO. LTD. VS	// 0 //
253	RPFAM/0000203/2023	AKURA SETHI VS SUKANTI SETHI	RAMANI KANTA PATTANAİK VS	// 0 //
254	RPFAM/0000204/2023	K. KANIKA RAJU VS K. SILPA	PRASANTA KUMAR SAHOO VS	// 0 //
255	RPFAM/0000205/2023	BUDHADEV SAHU VS GITANJALI SAHU	BYOMAKESH TRIPATHY VS	// 0 //
256	RSA/0000273/2023	GUPTA POWER INFRASTRUCTURE LTD. VS COLONEL AJAI SAXENA	AMIT PRASAD BOSE VS	// 0 //
257	RSA/0000274/2023	AJAY KUMAR BARIK VS BALA KRUSHNA PANDA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
258	RSA/0000275/2023	PANDIT GOPINATH BIDYA NIKETAN (PANDIT GOPINATH) VS CHARULATA PATRA	PANDIT GOPINATH NIKETAN VS	// 0 //
259	RSA/0000276/2023	DEBENDRA KUMAR SAHOO VS SANTOSH KUMAR SAHOO	DIPTIREKHA NANDA VS	// 0 //
260	RSA/0000277/2023	KUMARBAR NAYAK VS BHRAMAR NAYAK	SUDARSAN BEHERA VS	// 0 //
261	RSA/0000278/2023	GUPTA POWER INFRASTRUCTURE LTD.	AMIT PRASAD BOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	RSA/0000279/2023	COLONEL AJAI SAXENA LALAT INDU GIRI	BIRABHADRA GHANA	//
		VS	VS	0
263	TRP(C)/0000219/2023	PRINCIPAL-CUM-SECRETARY,SEEMANTA ENGINEERING COLL SONALI PRIYADARSHINI	ADITYA MISHRA	//
		VS	VS	0
264	TRP(C)/0000220/2023	NIRANJAN RATH SUBHASHREE SARANGI	MRUGANKA MAULI PATNAIK	//
		VS	VS	0
265	TRP(C)/0000221/2023	AMARENDRA KUMAR SARANGI DIPISHREE DEEPIKA SAHOO	BYOMAKESH TRIPATHY	//
		VS	VS	0
266	WA/0001439/2023	ASHOK KUMAR SAHOO STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
267	WA/0001440/2023	NABAGHAN GURU STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
268	WA/0001441/2023	BANSIDHAR JENA STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
269	WA/0001442/2023	BHAGABAT GIRI STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
270	WA/0001443/2023	LAXMIDHAR SENAPATI STATE OF ODISHA	RABINARAYAN MISHRA,A.G.A	//
		VS	VS	0
271	WA/0001444/2023	BUDHADEB MOHANTY STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
272	WA/0001445/2023	DEBASHISH MOHANTY STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0001446/2023	SOUMENDRA MOHANTY DEBENDRA BISWAL VS STATE OF ODISHA	PANCHANAN SAHOO VS	// // 0 //
274	WA/0001447/2023	STATE OF ODISHA VS MANAGOBINDA PARAMANIK	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
275	WA/0001448/2023	STATE OF ODISHA VS PRAFULLA KUMAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
276	WA/0001449/2023	STATE OF ODISHA VS PURNA CHANDRA CHAMPATI	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
277	WA/0001450/2023	STATE OF ODISHA VS KHUDIRAM JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
278	WA/0001451/2023	STATE OF ODISHA VS DAMBARU KHORA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
279	WA/0001452/2023	STATE OF ODISHA VS TRINATH NANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
280	WA/0001453/2023	STATE OF ODISHA VS RABI NARAYAN MISHRA	KARUNAKAR DAS,A.S.C VS	// 0 //
281	WA/0001454/2023	STATE OF ODISHA VS SARAT KUMAR MOHANTY	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
282	WA/0001455/2023	STATE OF ODISHA VS DAMODAR MISHRA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
283	WA/0001456/2023	STATE OF ODISHA VS MANAS RANJAN SAHU	SASWAT DAS,A.G.A VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001457/2023	STATE OF ODISHA VS BIRANCHI DAS	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
285	WA/0001458/2023	THE ODISHA LEGISLATIVE ASSEMBLY VS SOURAV ROUT	SUBIR PALIT VS	// 0 //
286	WA/0001459/2023	STATE OF ODISHA VS PREMANANDA PANIGRAHY	KARUNAKAR DAS,A.S.C VS	// 0 //
287	WP(C)/0020545/2023	NIRAKAR NAYAK VS PRADEEP NAYAK	JAGANNATH BHUYAN VS	// 0 //
288	WP(C)/0020546/2023	RAJENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
289	WP(C)/0020547/2023	SABITA DAS VS THE GOVT. OF INDIA	GOPAL PRASAD JENA VS	// 0 //
290	WP(C)/0020548/2023	NIGAMANANDA GIRI VS STATE OF ODISHA	NRUSHIGHA CHARAN PATI VS	// 0 //
291	WP(C)/0020549/2023	NARAYAN CHANDRA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
292	WP(C)/0020550/2023	BHAGIRATHI PANI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
293	WP(C)/0020551/2023	TILATTAMA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //
294	WP(C)/0020552/2023	DEBASISH JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
295	WP(C)/0020553/2023	JITENDRA DASH	BIRAJA PRASANNA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020554/2023	ITISHREE BARIKI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020555/2023	PRATIMARANI PRADHAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, GANJAM		//
298	WP(C)/0020556/2023	PRATIMARANI PRADHAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, GANJAM		//
299	WP(C)/0020557/2023	DAMBARUDHAR SAHOO	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0020558/2023	SHISHIR KUMAR ROUT	BHARAT KUMAR MISHRA	//
		VS	VS	0
		SECY, B.D.A., BBSR		//
301	WP(C)/0020559/2023	DR. KAUSHIK PARASAR PATRA	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0020560/2023	SUSHIL KUMAR ROUT	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		UCO BANK, BALASORE		//
303	WP(C)/0020561/2023	SOMANATH ROUT	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0020562/2023	RAJESH KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020563/2023	SUKUMAR MALLICK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020564/2023	SAMIR KUMAR SAHOO	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0020565/2023	STATE OF ODISHA LAXMIPRIYA PATTANAİK VS	SUSHANTA KUMAR MISHRA VS	// // 0
308	WP(C)/0020566/2023	STATE OF ODISHA TAPAN KUMAR SAHU VS	GYANARANJAN SETHI VS	// // 0
309	WP(C)/0020567/2023	STATE OF ODISHA NARAYAN BEHERA VS	GYANARANJAN SETHI VS	// // 0
310	WP(C)/0020568/2023	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	GYANARANJAN SETHI VS	// // 0
311	WP(C)/0020569/2023	STATE OF ODISHA SAUBHAGINI DEI VS	GOPAL SINHA VS	// // 0
312	WP(C)/0020570/2023	STATE OF ODISHA RAMESH CHANDRA LENKA VS	GYANARANJAN SETHI VS	// // 0
313	WP(C)/0020571/2023	STATE OF ODISHA PRAVAKAR NAYAK VS	GOPAL SINHA VS	// // 0
314	WP(C)/0020572/2023	STATE OF ODISHA SANTOSH KUMAR PATI VS	GYANARANJAN SETHI VS	// // 0
315	WP(C)/0020573/2023	STATE OF ODISHA SITAKANTA PATTNAYAK VS	RAJIB LOCHAN PATTNAİK VS	// // 0
316	WP(C)/0020574/2023	D.G., HOME GUARD/COMMANDANT GENERAL, CUTTACK SURENDRA TANTI VS	NEELAKANTHA PANDA VS	// // 0
317	WP(C)/0020575/2023	THE STATE OF ODISHA NARAYAN BEHERA (II) VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0020576/2023	RAMESH KUMAR DHAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
319	WP(C)/0020577/2023	PRAVAKAR NAIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
320	WP(C)/0020578/2023	PRABHAT KUMAR BAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
321	WP(C)/0020579/2023	ADITYA KUMAR PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
322	WP(C)/0020580/2023	LATIKA MANJARI ROUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
323	WP(C)/0020581/2023	SASHIREKHA DASH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
324	WP(C)/0020582/2023	SIBA NARAYAN SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
325	WP(C)/0020583/2023	DINABANDHU BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
326	WP(C)/0020584/2023	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
327	WP(C)/0020585/2023	BENUDHAR BISWAL VS BAURI MOHANTY	MAHESWAR MOHANTY VS	// 0 //
328	WP(C)/0020586/2023	UPENDRA KUMAR SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
329	WP(C)/0020587/2023	SMRUTIREKHA NAYAK	NIHAL RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0020588/2023	SRUTEE MOHAPATRA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0020589/2023	MAHESWAR SAHU	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0020590/2023	N.N.SINGH AND BROTHERS, BARBIL, KEONJHAR	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0020591/2023	CHANDRAKANTI PRADHAN	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0020592/2023	SURENDRA KUMAR SAHOO	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0020593/2023	JALADHAR ROUT	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0020594/2023	KESABHARAJU KOTTAKOTA	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA		//
337	WP(C)/0020595/2023	MAHIMA RANJAN PADHIARY	SUBAS CHANDRA DAS	//
		VS	VS	0
		GA YATRI SAHU		//
338	WP(C)/0020596/2023	KRUTIBAS DASH	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0020597/2023	JHANSI RANI BHUYAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0020598/2023	PHAGUDEV SAMAL	ASISH KUMAR RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0020599/2023	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // ()
342	WP(C)/0020600/2023	STATE OF ODISHA KARUNAKAR ROUT VS	JIBAN RANJAN DASH VS	// // ()
343	WP(C)/0020601/2023	STATE OF ODISHA SAILABALA BEURA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
344	WP(C)/0020602/2023	STATE OF ODISHA ABHIMANYU BAL VS	JIBAN RANJAN DASH VS	// // ()
345	WP(C)/0020603/2023	STATE OF ODISHA PURNA CHANDRA AMANTA VS	PRASANTA KUMAR MISHRA VS	// // ()
346	WP(C)/0020604/2023	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	SANDIPANI NAYAK VS	// // ()
347	WP(C)/0020605/2023	STATE OF ODISHA PADMANAVA MOHANTA VS	PRASANTA KUMAR MISHRA VS	// // ()
348	WP(C)/0020606/2023	STATE OF ODISHA JAGADISH SUNANI VS	PRASANTA KUMAR MISHRA VS	// // ()
349	WP(C)/0020607/2023	STATE OF ODISHA BINODINI MOHAPATRA VS	PRASANTA KUMAR GIRI VS	// // ()
350	WP(C)/0020608/2023	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	AMLANJYOTI ROUT VS	// // ()
351	WP(C)/0020609/2023	STATE OF ODISHA SAROJ KUMAR BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0020610/2023	SUDHAKAR SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
353	WP(C)/0020611/2023	ABHIMANYU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
354	WP(C)/0020612/2023	LALIT KUMAR MOHANTY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
355	WP(C)/0020613/2023	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SANTOHS KUMAR DWIVEDY VS	// 0 //
356	WP(C)/0020614/2023	SRI SRI SATYABADI GOPINATH DEV, BIJE PHULAA VS PROJECT DIRECTOR, DISTRICT RURAL DEVELOPMENT AGENCY, PURI	BIJA PARI PRASAD MOHANTY VS	// 0 //
357	WP(C)/0020615/2023	BALARAM SUNA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
358	WP(C)/0020616/2023	ISWAR SAHOO VS THE ESTATE OFFICER CUM PROJECT OFFICER, ANGUL	PARTHA SARATHI NAYAK VS	// 0 //
359	WP(C)/0020617/2023	PRANITA PRIYADARSHINI NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
360	WP(C)/0020618/2023	KISHOR @ KISHORE TANDI @ TANDY VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
361	WP(C)/0020619/2023	SANTOSINI CHOUHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
362	WP(C)/0020620/2023	BINAPANI KHETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
363	WP(C)/0020621/2023	BHIMA CHARAN MAJHI	AMITAV TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0020622/2023	STATE OF ODISHA PRAKASH KUMAR RATH	JAGABANDHU SAHU	//
		VS	VS	0
365	WP(C)/0020623/2023	STATE OF ODISHA DAMODARA DAS	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
366	WP(C)/0020624/2023	STATE OF ODISHA RANGADHAR PANI	SOMADARSAN MOHANTY	//
		VS	VS	0
367	WP(C)/0020625/2023	STATE OF ODISHA MANORANJAN SAMANTRAY	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
368	WP(C)/0020626/2023	STATE OF ODISHA ABANTI MAJHI	ADHIRAJ BEHERA	//
		VS	VS	0
369	WP(C)/0020627/2023	STATE OF ODISHA SUDHIR KUMAR PATEL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
370	WP(C)/0020628/2023	STATE OF ODISHA ASHISH RATH	ADHIRAJ BEHERA	//
		VS	VS	0
371	WP(C)/0020629/2023	STATE OF ODISHA GYANENDRA NATH SHARMA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
372	WP(C)/0020630/2023	R.T.O.,KENDRAPARA SUDHIR KUMAR PATEL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
373	WP(C)/0020631/2023	STATE OF ODISHA RAMESH BEHERA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
374	WP(C)/0020632/2023	R.T.O.,SAMBALPUR SUDHIR KUMAR PATEL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0020633/2023	STATE OF ODISHA LAXMIMANI DUTTA VS	SOUMYA MISHRA VS	// // ()
376	WP(C)/0020634/2023	STATE OF ODISHA SUDHIR KUMAR PATEL VS	AKSHAYA KUMAR SAHOO VS	// // ()
377	WP(C)/0020635/2023	STATE OF ODISHA M/S. CHIRAG INDUSTRIES, BBSR VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
378	WP(C)/0020636/2023	ADDL. COMMISSIONER OF STATE TAX (APPEAL), BBSR RANGE SUDHIR KUMAR PATEL VS	AKSHAYA KUMAR SAHOO VS	// // ()
379	WP(C)/0020637/2023	STATE OF ODISHA GULCHAMAN ARA VS	SOUMYA MISHRA VS	// // ()
380	WP(C)/0020638/2023	STATE OF ODISHA PADMABATI MAJHI @ BHOI VS	DURLLABHA RANJAN MISHRA VS	// // ()
381	WP(C)/0020639/2023	STATE OF ODISHA M/S. PATRO AGENCY, BBSR VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
382	WP(C)/0020640/2023	ADDL. COMMISSIONER OF STATE TAX (APPEAL), BBSR RANGE MADAN MOHAN BAGARTY VS	UPENDRA KUMAR SAMAL VS	// // ()
383	WP(C)/0020641/2023	STATE OF ODISHA RANGABATI PRADHAN VS	DURLLABHA RANJAN MISHRA VS	// // ()
384	WP(C)/0020642/2023	STATE OF ODISHA GULCHAMAN ARA VS	SOUMYA MISHRA VS	// // ()
385	WP(C)/0020643/2023	STATE OF ODISHA PARTHA BHARASAGAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0020644/2023	RANGABATI PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
387	WP(C)/0020645/2023	PITAMBAR BAGARTY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
388	WP(C)/0020646/2023	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
389	WP(C)/0020647/2023	UMAKANTA SAHU VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, GOVT. OF INDIA	PRABODHA CHANDRA NAYAK VS	// 0 //
390	WP(C)/0020648/2023	PRATIMA DALAI VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
391	WP(C)/0020649/2023	SANDIP MAHANTY VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
392	WP(C)/0020650/2023	SUBHASHMITA SAHOO VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO VS	// 0 //
393	WP(C)/0020651/2023	BIMALA SAHU VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
394	WP(C)/0020652/2023	CHANDAN SINGH VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
395	WP(C)/0020653/2023	KALYANI PANIGRAHI @ PANDA VS DIST. REGISTRAR, CUTTACK	NIRANJAN LENKA VS	// 0 //
396	WP(C)/0020654/2023	SRIKANTA SAHU VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
397	WP(C)/0020655/2023	SOUBHAGYA RANJAN PATNAIK	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0020656/2023	ASHALATA MANTRY	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0020657/2023	SAUDAMINI SAHOO	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0020658/2023	AKHAYA KUMAR BEJ	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0020659/2023	ANKIT ANIKET TRIPATHY	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0020660/2023	SANTOSH KUMAR NAIK	CHITTARANJAN PATNAIK	//
		VS	VS	0
		DGM AND CIRCLE DEVELOPMENT OFFICER, SBI, BBSR		//
403	WP(C)/0020661/2023	BUDHIMANTA KHATUA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0020662/2023	PRASANTA KUMAR PANDA	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0020663/2023	RENUBALA JENA	BASISTHA PATTANAYAK	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0020664/2023	PRAFULLA PARIDA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		UNION OF INDIA		//
407	WP(C)/0020665/2023	SAUDAMINI SAHOO	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0020666/2023	KABUL CHANDRA GHANA	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0020667/2023	STATE OF ODISHA MADAN MOHAN BARIK VS	DHANESWAR BEHERA VS	// // ()
410	WP(C)/0020668/2023	STATE OF ODISHA BIJAYA KUMAR MOHAPATRA VS	DHANESWAR BEHERA VS	// // ()
411	WP(C)/0020669/2023	STATE OF ODISHA JOGINDRA BHANJA VS	MAHENDRA KUMAR SAHOO VS	// // ()
412	WP(C)/0020670/2023	STATE OF ODISHA KRUPAJALA SHG, BALASORE VS	JAGJIBAN PRADHAN VS	// // ()
413	WP(C)/0020671/2023	STATE OF ODISHA ASUTOSH ROUT VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
414	WP(C)/0020672/2023	STATE OF ODISHA JAYANTI MOHAPATRA VS	ASHOK KUMAR SARANGI VS	// // ()
415	WP(C)/0020673/2023	STATE OF ODISHA RAMAMANI DAS VS	SUBAS CHANDRA DAS VS	// // ()
416	WP(C)/0020674/2023	STATE OF ODISHA BINOD BIHARI SAHOO VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
417	WP(C)/0020675/2023	ODISHA STATE CO OPERATIVE BANK, BBSR BHOLA PRASAD CHAUHAN VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
418	WP(C)/0020676/2023	STATE OF ODISHA M/S. KUKUMINA CONSTRUCTIONS PVT. LTD.,BBSR VS	BIGYAN KUMAR SHARMA VS	// // ()
419	WP(C)/0020677/2023	STATE OF ODISHA BHAGIRATHI JENA VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0020678/2023	GULCHAMAN ARA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
421	WP(C)/0020679/2023	M/S. SRIRAM GENERAL INSURANCE CO. LTD.,RAJASUDA VS SK. HASIM	SHAMALI KHAN VS	// 0 //
422	WP(C)/0020680/2023	TUTU GARNAYAK VS COLLECTOR AND D.M, ANGUL	GAUTAM DAS VS	// 0 //
423	WP(C)/0020681/2023	KALPANA PATTANAYAK @ SAHOO VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
424	WP(C)/0020682/2023	TARUN KUMAR JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
425	WP(C)/0020683/2023	SAROJ DEVI JAISWAL VS ROURKELA DEVELOPMENT AUTHORITY	BIREN SANKAR TRIPATHY VS	// 0 //
426	WP(C)/0020684/2023	KAPILESWAR SAHOO VS THE SUB COLLECTOR, DHENKANAL	TANMAY MISHRA VS	// 0 //
427	WP(C)/0020685/2023	KALI KUMAR JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
428	WP(C)/0020686/2023	M/S. PABITRA ELECTRICAL WORKSHOP VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
429	WP(C)/0020687/2023	ARJUN KUMAR SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
430	WP(C)/0020688/2023	ARUN KUMAR PANDA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
431	WP(C)/0020689/2023	DUSMANTA KUMAR SARANGI	G.P.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0020690/2023	DR. PRAMOD KUMAR SHARMA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0020691/2023	M/S. JBSS GLASS PVT. LTD.,CUTTACK	ZENISH MARY WALLACE	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
434	WP(C)/0020692/2023	AVAYA KUMAR MOHAPATRA	PRADOSH KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0020693/2023	CHINMAYEE DAS	NRUSINGH CHARAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0020694/2023	MANAS KUMAR PRUSTY	GOKULANANDA PADHI	//
		VS	VS	0
		ROJALINI SAHOO		//
437	WP(C)/0020695/2023	SANDHYARANI BEHERA		//
		VS	VS	0
		ADDL. DIST. MAGISTRATE, GANJAM		//
438	WP(C)/0020696/2023	AJABUL KHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
439	WP(C)/0020697/2023	MALAYA KISHORE NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0020698/2023	K. DINESH KUMAR	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0020699/2023	M/S. ZAM ZAM INDUSTRIAL SERVICES	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0020700/2023	B.SRINIVAS SUBUDHI	ASHOK DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0020701/2023	THE UNION OF INDIA ANIL KUMAR MOHANTY VS	HIMANSHU SEKHAR PANDA VS	// // ()
444	WP(C)/0020702/2023	STATE OF ODISHA RAKESH PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
445	WP(C)/0020703/2023	STATE OF ORISSA S. BIREN KUMAR VS	SANJAY KUMAR PRADHAN VS	// // ()
446	WP(C)/0020704/2023	UNION OF INDIA M/S. THE SANCHAR, KEONJHAR VS	SITANSU MOHAN SINGH VS	// // ()
447	WP(C)/0020705/2023	STATE OF ORISSA AMBIKA BHUE VS	NARESH CHANDRA JENA VS	// // ()
448	WP(C)/0020706/2023	STATE OF ODISHA PRASANNA KUMAR PUROHIT VS	SISIR KUMAR PUROHIT VS	// // ()
449	WP(C)/0020707/2023	STATE OF ODISHA GODABARI PATTANAIAK VS	MANOJ VERMA VS	// // ()
450	WP(C)/0020708/2023	STATE OF ODISHA MAYADHAR SETHI VS	HIMANSHU SEKHAR PANDA VS	// // ()
451	WP(C)/0020709/2023	STATE OF ODISHA PARSURAM BISI VS	SISIR KUMAR PUROHIT VS	// // ()
452	WP(C)/0020710/2023	STATE OF ODISHA BHAGIRATHI MALIK VS	SUBAS CHANDRA DAS VS	// // ()
453	WP(C)/0020711/2023	STATE OF ODISHA SUKANTA CHANDRA PRADHAN VS	MANAS RANJAN BADAJENA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0020712/2023	SUBHRAJIT SAMAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
455	WP(C)/0020713/2023	M/S. INDIAN PLANT FEEDS, CUTTACK VS THE ADDL, STATE TAX OFFICER, CT AND GST. CUTTACK	MILAN KUMAR BADU VS	// 0 //
456	WP(C)/0020714/2023	ABHIRAM SAMANTARAY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
457	WP(C)/0020715/2023	M/S. KONASEEMA INFRA PROJECTS, DHENKANAL VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
458	WP(C)/0020716/2023	PRADOSH KUMAR GHADEI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
459	WP(C)/0020717/2023	MANORANJAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
460	WP(C)/0020718/2023	BISWA MOHAN PANDA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
461	WP(C)/0020719/2023	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
462	WP(C)/0020720/2023	AJAYA KUMAR DASH VS THE STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
463	WP(C)/0020721/2023	STEEL AUTHORITY OF INDIA LTD.,NEW DELHI VS THE CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH	RUPESH KUMAR KANUNGO VS	// 0 //
464	WP(C)/0020722/2023	BHANU PRATAP SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
465	WP(C)/0020723/2023	MANORANJAN SAHOO	ASIT KUMAR CHAUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0020724/2023	STATE OF ODISHA AYUSH SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
467	WP(C)/0020725/2023	STATE OF ODISHA MANORANJAN SAHOO	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
468	WP(C)/0020726/2023	STATE OF ODISHA ASHISH MAHAWAR	SAURAV TIBREWAL	//
		VS	VS	0
469	WP(C)/0020727/2023	UNION OF INDIA MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
470	WP(C)/0020728/2023	STATE OF ODISHA BISHNU BHOI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
471	WP(C)/0020729/2023	STATE OF ODISHA MANORANJAN SAHOO	NARENDRA KUMAR SAHOO	//
		VS	VS	0
472	WP(C)/0020730/2023	STATE OF ODISHA RANJAN KUMR PADHI	AJAYA KUMAR JENA	//
		VS	VS	0
473	WP(C)/0020731/2023	STATE OF ODISHA TUKUNA PADHAN	AUROVINDA MOHANTY	//
		VS	VS	0
474	WP(C)/0020732/2023	STATE OF ODISHA MANORANJAN SAHOO	NARENDRA KUMAR SAHOO	//
		VS	VS	0
475	WP(C)/0020733/2023	STATE OF ODISHA GOURANGA CHARAN ROUT	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
476	WP(C)/0020734/2023	STATE OF ODISHA SANDHYARANI DAS	AUROVINDA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0020735/2023	STATE OF ODISHA SUBASINI SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
478	WP(C)/0020736/2023	STATE OF ODISHA DILIP KUMAR PANDA VS	LAXMI PRASAD DWIVEDY VS	// // ()
479	WP(C)/0020737/2023	STATE OF ODISHA KHIROD CHANDRA KAR VS	BIBEKANANDA MAHAPATRA VS	// // ()
480	WP(C)/0020738/2023	STATE OF ODISHA NIBEDITA ROUT VS	BIBEKANANDA MAHAPATRA VS	// // ()
481	WP(C)/0020739/2023	STATE OF ODISHA ALEKH CHANDRA KHILAR VS	BIBEKANANDA MAHAPATRA VS	// // ()
482	WP(C)/0020740/2023	STATE OF ODISHA PRATAP KUMAR DAS VS	ANJAN KUMAR JENA VS	// // ()
483	WP(C)/0020741/2023	STATE OF ODISHA BANI BALLAHARI DAS VS	BIBEKANANDA MAHAPATRA VS	// // ()
484	WP(C)/0020742/2023	STATE OF ODISHA PRADYUMNA CHOUDHURY VS	RAKESH KUMAR SARANGI VS	// // ()
485	WP(C)/0020743/2023	STATE OF ODISHA CHUNILAL MOHANTY VS	LAXMIKANTA MOHANTY VS	// // ()
486	WP(C)/0020744/2023	STATE OF ODISHA UMESH KUMAR BEHERA VS	SATYABRATA SENAPATI VS	// // ()
487	WP(C)/0020745/2023	STATE OF ODISHA SATYABHAMA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0020746/2023	ATULYA KUMARI SAHU VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
489	WP(C)/0020747/2023	HARIHARA PRADHAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
490	WP(C)/0020748/2023	AKHAYA KUMAR MAHAPATRA @ AKSHAYA MAHAPATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
491	WP(C)/0020749/2023	KHIROD PRASAD PRADHAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
492	WP(C)/0020750/2023	M/S. GUPTA DISTRIBUTORS VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KSHIROD KUMAR SAHOO VS	// 0 //
493	WP(C)/0020751/2023	SAROJ KUMAR PANIGRAHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
494	WP(C)/0020752/2023	SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION VS COMMN., CT AND GST, ODISHA, CUTTACK	KANAK BALA ROY CHOUDHURY VS	// 0 //
495	WP(C)/0020753/2023	M/S SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION VS COMMN., CT AND GST, ODISHA, CUTTACK	KANAK BALA ROY CHOUDHURY VS	// 0 //
496	WP(C)/0020754/2023	RUPESH DAS VS INDIAN BANK	AMITABH MISHRA VS	// 0 //
497	ABLAPL/0007065/2023	BIBEK KUMAR PANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /125 /2023 0 //
498	ABLAPL/0007066/2023	DR. GUNANIDHI NAIK VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	KOMNA PS /164 /2013 0 //
499	ABLAPL/0007067/2023	PRAKASH CHANDRA NAYAK	CHIRANJAYA MOHANTY	NAYAPALLI P.S. /102 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0007068/2023	STATE OF ODISHA ALOK BEHERA	MAHES DAS	// TOMANDO /135 /2023
		VS	VS	()
501	ABLAPL/0007069/2023	STATE OF ODISHA HARISHCHANDRA SAHU	SARATHI JYOTI MOHANTY	// GAISILET /100 /2023
		VS	VS	()
502	ABLAPL/0007070/2023	STATE OF ODISHA NIRMALA PADHAN @ PRADHAN	SARATHI JYOTI MOHANTY	// BHATILI /141 /2023
		VS	VS	()
503	ABLAPL/0007071/2023	STATE OF ODISHA CHANDAN BHUYAN	SANTOSH KUMAR MAHANTY	// BEGUNIAPADA /188 /2023
		VS	VS	()
504	ABLAPL/0007072/2023	STATE OF ODISHA BABULU NAG @ RAHIT NAG	RAMANANDA THANAPATI	// BOLANGIR TOWN /571 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
505	ABLAPL/0007073/2023	STATE OF ODISHA ROHIT BISWAS	SURESH KUMAR JENA	GR/0001704/2022 BRAJARAJNAGAR /102 /2023
		VS	VS	()
506	ABLAPL/0007074/2023	STATE OF ODISHA GOBINDA SA	UMA SHANKAR PATEL	// SUNDARGARH TOWN /147 /2023
		VS	VS	()
507	ABLAPL/0007075/2023	STATE OF ODISHA BABLU DURGA	UMAKANTA BARIK	// GOLAMUNDA /62 /2022
		VS	VS	()
508	ABLAPL/0007076/2023	STATE OF ODISHA GITANJALI PATEL	UMA SHANKAR PATEL	// LEPHRIPADA /125 /2023
		VS	VS	()
509	ABLAPL/0007077/2023	STATE OF ODISHA ASHIS KUMAR ROUT	PRIYA RANJAN SINGH	// RENGALI (SAMBALPUR) /119 /2023
		VS	VS	()
510	ABLAPL/0007078/2023	STATE OF ODISHA ASISH KUMAR JENA	JUGALA KISHORE PANDA	// NAYAPALLI P.S. /125 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0007079/2023	STATE OF ODISHA SANDHYARANI SAY VS	UMA SHANKAR PATEL VS	// TAISARA /123 /2023 ()
512	ABLAPL/0007080/2023	STATE OF ODISHA ROCKY@RAKESH PRADHAN VS	CHANDAN KUMAR ROUT VS	// BAIDESWAR /62 /2023 ()
513	ABLAPL/0007081/2023	STATE OF ODISHA SADANANDA @ SUDHANANDA KHAMARI VS	PRAHALLAD AGRAWAL VS	// AGALPUR /100 /2023 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir)
514	ABLAPL/0007082/2023	STATE OF ODISHA AMIYA KUMAR CHOUDHURY VS	SANTOSH KUMAR MOHANTY VS	GR/0000211/2023 KHARABEL NAGAR P.S. /314 /2023 ()
515	ABLAPL/0007083/2023	STATE OF ODISHA RAJENDRA PADHAN VS	JAGABANDHU SAHU VS	// PADAMPUR /158 /2023 ()
516	ABLAPL/0007084/2023	STATE OF ODISHA UYALA SINA @ VUAYALA CHINA @ HYUAL SINA VS	MANORANJAN PADHY VS	// NARAYANPATNA /91 /2022 ()
517	ABLAPL/0007085/2023	STATE OF ODISHA NETRA BHANJA VS	BIJAYA KUMAR RAGADA VS	// JAMANKIRA /61 /2023 ()
518	ABLAPL/0007086/2023	STATE OF ODISHA SATRUGHAN SALMA VS	BRAJA KISHOR PANDA VS	// KOMNA PS /164 /2013 ()
519	ABLAPL/0007087/2023	STATE OF ODISHA CHOUBAN MEHER VS	BRAJA KISHOR PANDA VS	// KOMNA PS /164 /2013 ()
520	ABLAPL/0007088/2023	STATE OF ODISHA SANATAN PATRI VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /195 /2023 ()
521	ABLAPL/0007089/2023	STATE OF ODISHA SK.MORAD ALI VS	PRADEEP KUMAR DAS VS	// SABARANG /132 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0007090/2023	RUPANSHU SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /179 /2023 () //
523	ABLAPL/0007091/2023	SANIA@SANATAN BARAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	CHOUWAR /318 /2023 () //
524	ABLAPL/0007092/2023	HARI CHARAN GUPTA VS ENFORCEMENT DIRECTORATE, GOVT. OF INDIA, KOLKATA	HEMANT KUMAR MUND VS	/ /0 () //
525	ABLAPL/0007093/2023	DIBYARANJAN JENA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BAUNISUNI /20 /2022 () //
526	ABLAPL/0007094/2023	JITENDRA KUMAR ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DHARMASALA /398 /2023 () //
527	ABLAPL/0007095/2023	PRASANNA KUMAR PAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DHARMASALA /398 /2023 () //
528	ABLAPL/0007096/2023	SARAT KUMAR ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BUGUDA /155 /2018 () //
529	ABLAPL/0007097/2023	DIBYARANJAN MAIKAP @ KALIA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BONTH /166 /2022 () //
530	ABLAPL/0007098/2023	NILAMANI DALEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RAMACHANDRAPUR /138 /2023 () //
531	ABLAPL/0007099/2023	DURYODHAN SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH RURAL /18 /2023 () //
532	ABLAPL/0007100/2023	SIBARAM DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /196 /2023 () //
533	ABLAPL/0007101/2023	RAJU@RAJESH KUMAR SAHOO	LAXMI NARAYAN SAHOO	KAMAKHYANAGAR /95 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0007102/2023	STATE OF ODISHA SARATA SAMAL	DEBASHIS MITRA	// GURUDIJHATIA /89 /2023
		VS	VS	()
535	ABLAPL/0007103/2023	STATE OF ODISHA MANOJ KUMAR JENA	PRADEEP RANJAN MISHRA	// BARANGA /144 /2023
		VS	VS	()
536	ABLAPL/0007104/2023	STATE OF ODISHA SIMALI OJHA	SANGRAM KESHARI ROUT	// TIRTOL /225 /2023
		VS	VS	()
537	ABLAPL/0007105/2023	STATE OF ODISHA SOUMYA RANJAN NAYAK	AJAYA NAYAK	// CYBER CRIME AND ECONOMIC OFFENCES /56 /2023
		VS	VS	()
538	ABLAPL/0007106/2023	STATE OF ODISHA SAROJ BALIARSINGH	SURYAKANTA DWIBEDI	// KOTOAGARH /72 /2023
		VS	VS	()
539	ABLAPL/0007107/2023	STATE OF ODISHA RANJAN BARIK	GYANALOKA MOHANTY	// CAPITAL P.S. /643 /2022
		VS	VS	()
540	ABLAPL/0007108/2023	STATE OF ODISHA MANBODH PATEL	SWARAJ PATEL	// KULABIRA /94 /2023
		VS	VS	()
541	ABLAPL/0007109/2023	STATE OF ODISHA ASHOK MOHAPATRA	SURYAKANTA DWIBEDI	// KHANTAPADA /61 /2023
		VS	VS	()
542	ABLAPL/0007110/2023	STATE OF ODISHA BHIMASEN JENA	AMITAV TRIPATHY	// ITAMATI /128 /2023
		VS	VS	()
543	ABLAPL/0007111/2023	STATE OF ODISHA PRAMOD KUMAR BHARTI	SURYAKANTA DASMOHAPATRA	// BHAWANIPATNA SADAR /405 /2021
		VS	VS	()
544	ABLAPL/0007112/2023	STATE OF ODISHA RANJUKTA MOHAPATRA	SURYA NARAYAN MISHRA	// SATYABADI /162 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0007113/2023	STATE OF ODISHA AMAR BEHERA VS	BASUDEV BARIK VS	// KANIHA /123 /2023 ()
546	ABLAPL/0007114/2023	STATE OF ODISHA GAYA MANSINGH VS	BISWAJIT NAYAK VS	// BALUGAON P.S. /55 /2022 ()
547	ABLAPL/0007115/2023	STATE OF ODISHA SAKUNTALA SAHU VS	SANJAY KUMAR PRADHAN VS	// / /0 ()
548	ABLAPL/0007116/2023	STATE OF ODISHA RUTUPARNNA PANDA VS	SANJAY KUMAR PRADHAN VS	// JARADA /211 /2023 ()
549	ABLAPL/0007117/2023	STATE OF ODISHA ASHOK MAHANANDA @ ISHAK MOHANAND VS	SURYAKANTA DWIBEDI VS	// BELPARA /244 /2022 ()
550	ABLAPL/0007118/2023	STATE OF ODISHA VINOD KUMAR BHARTI @ BINOD KUMAR BHARATSURYAKANTA DASMOHAPATRA VS	VS	// BHAWANIPATNA TOWN /439 /2021 ()
551	ABLAPL/0007119/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	MANAS RANJAN DHAL VS	// / /0 ()
552	ABLAPL/0007120/2023	STATE OF ODISHA MANOJ KUMAR SETHI@MANOJ SETHI VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /516 /2023 ()
553	ABLAPL/0007121/2023	STATE OF ODISHA ARTATRANA ROUT VS	SURESH CHANDRA PRADHAN VS	// KENDRAPARA SADAR /476 /2023 ()
554	ABLAPL/0007122/2023	STATE OF ODISHA DURGESH PRASAD PAIKRAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /211 /2023 ()
555	ABLAPL/0007123/2023	STATE OF ODISHA MIR DAYAN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// BALIKUDA /316 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0007124/2023	UPENDRA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /72 /2020 () //
557	ABLAPL/0007125/2023	BICHITRA KISAN @ BABAJI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// / /0 () //
558	ABLAPL/0007126/2023	ISHAK ALLI VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAPARA /145 /2023 () //
559	ABLAPL/0007127/2023	Y. PRAKASH RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /214 /2023 () //
560	ABLAPL/0007128/2023	VINOD KUMAR BHARTI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BHAWANIPATNA SADAR /405 /2021 () //
561	ABLAPL/0007129/2023	RESMA KHATUN@RESMA BIBI VS STATE OF ODISHA	MD.G.MADANI VS	BHADRAK RURAL /280 /2023 () //
562	ABLAPL/0007130/2023	SRIKANTA KUMAR BARIK @ SRIKANTA BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RAJKANIKA /358 /2023 () //
563	ABLAPL/0007131/2023	GYANARANJAN MOHANTY VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	KUMBHARAPARA /128 /2023 () //
564	ABLAPL/0007132/2023	NAGENDRA PRADHAN VS STATE OF ODISHA	MITHUN DAS VS	KEONJHAR SADAR /211 /2023 () //
565	ABLAPL/0007133/2023	PRAJATA SAMANTA VS STATE OF ODISHA	SANKET KANUNGO VS	SINGHADWAR PS /87 /2023 () //
566	ABLAPL/0007134/2023	SOURAJIT BASU VS STATE OF ODISHA	SANKET KANUNGO VS	SINGHADWAR PS /87 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	KALPATARU MISHRA
2	15/2023 RFA/121/2007	CHHABINDRA JAYASINGH-MP	M/S.S.P.MISRA
3	16/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
4	17/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
5	18/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
6	19/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
7	20/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
8	21/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
9	26/2023 CRLMA/224/2023	PRADIP KUMAR MAHALA-MP	CHANDAN SAMANTARAY
10	88/2023 JCRLA/17/2020	SAMARA KHARA-MP	MR.SAUGAT DASH, CHITTARANJAN SAHOO
11	212/2023 MATA/8/2022	PREETI SHARMA-MP	
12	213/2023 MATA/176/2023	RINKU @ AVIK S. NAYAK-MP	SUVASHISH PATTANAIAK
13	218/2023 CRLMP/855/2023	SUMATI SITHA-MP	
14	219/2023 CRLMP/1288/2023	B.JANARDHANA RAO-MP	BIGYAN KUMAR SHARMA
15	220/2023 CRLMP/1298/2023	DINESH AGARWAL-MP	AVIJIT PATNAIK
16	221/2023 CRLMP/1299/2023	RABINDRA KUMAR JENA-MP	RAJAT PANDA
17	235/2023 TRP(C)/220/2023	SUBHASHREE SARANGI-MP	MRUGANKA MAULI PATNAIK
18	236/2023 TRP(C)/221/2023	DIPISHREE DEEPIKA SAHOO-MP	BYOMAKESH TRIPATHY
19	246/2023 RPFAM/203/2023	AKURA SETHI-MP	RAMANI KANTA PATTANAIAK
20	247/2023 RPFAM/204/2023	K. KANIKA RAJU-MP	PRASANTA KUMAR SAHOO
21	248/2023 RPFAM/205/2023	BUDHADEV SAHU-MP	BYOMAKESH TRIPATHY
22	277/2023 CONTC/2950/2023	TRILOCHAN SWAIN-MP	
23	278/2023 CONTC/2579/2023	BRAJA KUMAR SENAPATI-MP	
24	279/2023 CONTC/4350/2023	MANORANJAN PRADHAN-MP	ASUTOSH SAHOO
25	280/2023 CONTC/4351/2023	RANJIT NAYAK-MP	ASUTOSH SAHOO
26	477/2023	VANDAVASI SANTOSH KUMAR-MP	LALATENDU JENA

27	CRLREV/100/2022 478/2023	CHANCHALA MAJHI-MP	RAMAKANTA SAHOO
28	CRLREV/346/2023 480/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
29	FAO/286/2023 481/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
30	FAO/286/2023 482/2023	THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM	D.M.,M/S.GALTI CHATD.-MP
31	FAO/215/2023 483/2023	THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM	D.M.,M/S.GALTI CHATD.-MP
32	FAO/215/2023 484/2023	D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD.-M	BANTOSH KUMAR MOHANTY
33	FAO/287/2023 485/2023	APARAJITA KHAMARI-MP	MANAS PATI
34	FAO/85/2022 486/2023	LAXMIDHAR SAMAL-MP	CHANDRAKANTA NAYAK
35	FAO/288/2023 654/2023	KESHI DEI-MP	M/S. P.K.SAHOO,M/S.SUKANTA KU. NAYAK,K.JENA,M
36	RSA/242/2003 655/2023	BALASORE MUNICIPALIT-MP	M/S.NIRANJAN PANDA, MAHESWAR MOHANTY
37	RSA/128/2013 656/2023	DEBENDRA KUMAR SAHOO-MP	DIPTIREKHA NANDA
38	RSA/276/2023 657/2023	GUPTA POWER INFRASTRUCTURE LTD.-MP	AMIT PRASAD BOSE
39	RSA/278/2023 658/2023	AINTHU PANDA-MP	M/S.S.K.NAYAK
40	RSA/294/2005 659/2023	AINTHU PANDA-MP	M/S.S.K.NAYAK
41	RSA/295/2005 660/2023	LALAT INDU GIRI-MP	BIRABHADRA GHANA
42	RSA/279/2023 688/2023	SUMATIBALA DASH-MP	JAGAJIBAN PRADHAN
43	CMP/729/2023 689/2023	GUMUNDDU CHITTIBABU @ G. CHITTIBABU-MP	A.A.MISHRA
44	CMP/730/2023 690/2023	VIKASH KUMAR SINDHI-MP	GOKULANANDA SAHU
45	CMP/733/2023 691/2023	PRAFULLA KUMAR UPADHYAYA-MP	GOKULANANDA SAHU
46	CMP/734/2023 692/2023	DR.PRASANTA KUMAR MISHRA-MP	BIBEKANANDA BHUYAN
47	CMP/735/2023 899/2023	NAJMUL HASAN-MP	BIJAYA KUMAR BEHERA
48	BLAPL/5012/2023 900/2023	BABULAL NAIK-MP	SANTOSH KUMAR MAHANTY
49	BLAPL/3839/2023 901/2023	A. SRINU-MP	
50	BLAPL/5500/2023 1068/2023	D.M.,O.I.CO.LTD.-MP	M/S.MOHAN CH.NAYAK
51	MACA/857/2014 1069/2023	JUMUNI BIBI-MP	KAPILA CHARAN NAYAK
52	MACA/642/2023 1070/2023	D.M,M/S.NATIONAL INSURANCE CO. L.T.D.-MP	NITTISH KUMAR MISHRA
53	MACA/633/2023 1071/2023	TAPAN@SANJAY KUMAR PRADHAN-MP	BISHNU BRATA SINGH
54	MACA/644/2023 1072/2023	SANTOSHINI BEHERA-MP	PRADEEP KUMAR MISHRA
55	MACA/645/2023 1073/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
56	MACA/639/2023 1074/2023	SANTOSHINI BEHERA-MP	PRADEEP KUMAR MISHRA
57	MACA/646/2023 1075/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
	MACA/647/2023		

58	1076/2023 MACA/648/2023	LEGAL MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	MOHITOSH SINGH
59	1077/2023 MACA/964/2019	LAXMI KUMARI JENA-MP	BIRANCHI NARAYAN RATH
60	1078/2023 MACA/650/2023	MANAGER, UNITED INDIA INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
61	1079/2023 MACA/651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
62	1080/2023 MACA/651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
63	1081/2023 MACA/653/2023	ORIENTAL INSURANCE CO. L.T.D-MP	R.PATI
64	1082/2023 MACA/649/2023	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR-MP	ANURUPA KATIKIA,A.G.A
65	1083/2023 MACA/436/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
66	1084/2023 MACA/420/2023	M/S. ICICI LOMBARD, G.I.CO. LTD.-MP	G.P DUTTA
67	1085/2023 MACA/649/2023	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR-MP	ANURUPA KATIKIA,A.G.A
68	1214/2023 ABLAPL/7066/2023	DR. GUNANIDHI NAIK-MP	SURENDRA KUMAR MISHRA
69	1215/2023 ABLAPL/4762/2023	LAMBODHAR BARIK-MP	
70	1216/2023 ABLAPL/4806/2023	BALA BAGARTY-MP	
71	1217/2023 ABLAPL/11859/2019	JASODA PALTASINGH-MP	
72	1218/2023 ABLAPL/6604/2023	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN-MP	BASANTA KUMAR DAS
73	1219/2023 ABLAPL/1808/2023	SABITA PANDA-MP	
74	1220/2023 ABLAPL/3652/2023	SANTILATA SWAIN @ SANTI SWAIN-MP	RAJENDRA NARAYAN ROUT
75	1221/2023 ABLAPL/4293/2023	GANESH KUMAR SAMANTARAY-MP	
76	1222/2023 ABLAPL/1704/2023	SUNIL KUMAR NAYAK-MP	
77	1223/2023 ABLAPL/5458/2023	SATYABHAMA ROUT-MP	
78	1224/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
79	1225/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
80	1226/2023 ABLAPL/3262/2023	SANJAY KUMAR SAHU@BABULI-MP	
81	1227/2023 ABLAPL/5021/2023	DEBA PINGUA-MP	
82	1503/2023 CRLA/111/2019	GITANJALI PRADHAN AND OTHERS-MP	LAXMAN PRADHAN
83	1504/2023 CRLA/203/2022	BALARAM NAIK-MP	BINI MISHRA
84	1505/2023 CRLA/712/2023	KAILASH BEHERA-MP	DIPANKAR ACHARYA
85	1506/2023 CRLA/712/2023	KAILASH BEHERA-MP	DIPANKAR ACHARYA
86	1507/2023 CRLA/126/2022	MANAS RANJAN DAS@GURUJI-MP	
87	1508/2023 CRLA/516/2015	PRASANTA KUMAR SAMANTARAY-MP	M/S.A.PATTANAIK M/S.MANORANJAN DAS D.MISHRA
88	1509/2023 CRLA/709/2023	CHANDAN KUMAR-MP	BISHNU PRASAD PRADHAN
89	1510/2023	CHANDAN KUMAR-MP	BISHNU PRASAD PRADHAN

90	CRLA/709/2023 1511/2023	DEBENDRA KUMAR MOHAPATRA-MP	BASANTA KUMAR DAS
91	CRLA/714/2023 1512/2023	DEBENDRA KUMAR MOHAPATRA-MP	BASANTA KUMAR DAS
92	CRLA/714/2023 1513/2023	SANTOSH SING-MP	JAYDEEP PAL
93	CRLA/390/2023 1514/2023	SANTOSH SING-MP	JAYDEEP PAL
94	CRLA/390/2023 1515/2023	HUSSAIN KHAN-MP	BIJAYA KUMAR RAGADA
95	CRLA/598/2023 1516/2023	SANTOSH SING-MP	JAYDEEP PAL
96	CRLA/390/2023 1517/2023	RAMAMURTY GAMANGO-MP	DUSHMANTA SAHOO
97	CRLA/715/2023 1518/2023	RAMAMURTY GAMANGO-MP	DUSHMANTA SAHOO
98	CRLA/715/2023 2002/2023	BIDYABHARATI PANDA-MP	BISHNU PRASAD PRADHAN
99	CRLMC/2838/2023 2003/2023	DEBODUTTA MISHRA-MP	
100	CRLMC/1809/2022 2004/2023	BASANTI DWIBEDY@DWIBEDI-MP	PRANAYA KUMAR DASH
101	CRLMC/2839/2023 2005/2023	BIBHU KALYAN PRADHAN-MP	PRADEEP KUMAR MOHAPATRA
102	CRLMC/2567/2023 2006/2023	KABITA RANI PATRA-MP	BIKRAM CHANDRA GHADEI
103	CRLMC/2840/2023 2007/2023	MEGHUA @ PARESH MALLIK @ PARASA-MP	AMULYA RATNA PANDA
104	CRLMC/2841/2023 2008/2023	ASHOK DAS-MP	SATYABRATA DASH
105	CRLMC/2843/2023 2009/2023	PRAVAT @ PARIA PARIDA-MP	SATYA RANJAN MULIA
106	CRLMC/2846/2023 2010/2023	PREMANANDA BEHERA-MP	
107	CRLMC/380/2023 2011/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MANOJ VERMA
108	CRLMC/2049/2023 2012/2023	RAKESH BAG-MP	
109	CRLMC/2365/2023 2013/2023	BABURAM NAYAK-MP	AMULYA RATNA PANDA
110	CRLMC/2850/2023 2014/2023	BINA SINGH-MP	ANIRUDHA DAS
111	CRLMC/2851/2023 2015/2023	MANOJ RANJAN SAMANTARAY-MP	
112	CRLMC/2370/2016 2016/2023	BANSIDHAR PAIKRAY-MP	
113	CRLMC/2181/2023 2017/2023	SUMIT SINGH-MP	ANIRUDHA DAS
114	CRLMC/2856/2023 2018/2023	KRUSHNA CHANDRA MOHAPATRA @ DASH-MP	MANAS KUMAR CHAND
115	CRLMC/2857/2023 2019/2023	SANDEEP PRABODH KERKETTA-MP	MANAS KUMAR CHAND
116	CRLMC/2858/2023 2020/2023	PRASANNA KUMAR SWAIN-MP	SOUMENDRA PATTANAIAK
117	CRLMC/2860/2023 2021/2023	SK TAHUR-MP	KHUSBU PANIGRAHI
118	CRLMC/2862/2023 3769/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
119	WA/1439/2023 3770/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
120	WA/1439/2023 3771/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
	WA/1439/2023		

121	3772/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
122	3773/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
123	3774/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
124	3775/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
125	3776/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
126	3777/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
127	3778/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
128	3779/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
129	3780/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
130	3781/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
131	3782/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
132	3783/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
133	3784/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
134	3785/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
135	3786/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
136	3787/2023 WA/1446/2023	DEBENDRA BISWAL-MP	PANCHANAN SAHOO
137	3788/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
138	3789/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
139	3790/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	3791/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
141	3792/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
142	3793/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
143	3794/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
144	3795/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
145	3796/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
146	3797/2023 WA/1015/2023	SANJAY KESHARI MOHAPATRA-MP	NIRANJAN PANDA
147	3798/2023 WA/1399/2023	MAMATA MOHANTY-MP	JEEVANJYOTI MOHANTY
148	3799/2023 WA/1302/2023	DR.HARIBHAKTI SEBA DAS-MP	BHABANI SANKAR TRIPATHY (1)
149	3800/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
150	3801/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
151	3802/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
152	3803/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

153	WA/1450/2023 3804/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
154	WA/1450/2023 3805/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
155	WA/1450/2023 3806/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
156	WA/1451/2023 3807/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
157	WA/1451/2023 3808/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
158	WA/1451/2023 3809/2023	DILLIP KUMAR SAHU-MP	DIGAMBARA MISHRA
159	WA/840/2023 3810/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
160	WA/1452/2023 3811/2023	DILLIP KUMAR SAHU-MP	DIGAMBARA MISHRA
161	WA/840/2023 3812/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
162	WA/1452/2023 3813/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
163	WA/1452/2023 3814/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
164	WA/1453/2023 3815/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
165	WA/1453/2023 3816/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
166	WA/1453/2023 3817/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
167	WA/1454/2023 3818/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
168	WA/1454/2023 3819/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
169	WA/1454/2023 3820/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
170	WA/1455/2023 3821/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
171	WA/1455/2023 3822/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
172	WA/1455/2023 3823/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
173	WA/1456/2023 3824/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
174	WA/1456/2023 3825/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
175	WA/1456/2023 3826/2023	REGISTRAR, UTKAL UNIVERSITY-MP	TARANANDA PATTANAYAK
176	WA/381/2023 3827/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
177	WA/1457/2023 3828/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
178	WA/1458/2023 3829/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
179	WA/1457/2023 3830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
180	WA/1457/2023 3831/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
181	WA/1458/2023 3832/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
182	WA/1458/2023 3833/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
183	WA/1459/2023 3834/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

184	3835/2023 WA/1459/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
185	9758/2023 WP(C)/20545/2023	NIRAKAR NAYAK-MP	JAGANNATH BHUYAN
186	9759/2023 WP(C)/14584/2022	DHANANJAY DAS-MP	PURNA CHANDRA MAHARANA
187	9760/2023 WP(C)/20546/2023	RAJENDRA KUMAR MAHAPATRA-MP	DEEPAK KUMAR PANI
188	9761/2023 WP(C)/20548/2023	NIGAMANANDA GIRI-MP	NRUSHIGHA CHARAN PATI
189	9762/2023 WP(C)/17700/2023	HARBINDAR SINGH DEENGRA-MP	
190	9763/2023 WP(C)/20551/2023	TILATTAMA PRADHAN-MP	SUJIT KUMAR SWAIN
191	9764/2023 WP(C)/20558/2023	SHISHIR KUMAR ROUT-MP	BHARAT KUMAR MISHRA
192	9765/2023 WP(C)/24536/2021	SUDAM NAYAK-MP	NARAYAN PRASAD PARIJA
193	9766/2023 WP(C)/20560/2023	SUSHIL KUMAR ROUT-MP	ARJUNA CHARANA BEHERA
194	9767/2023 WP(C)/20390/2023	SAKETI VENKATA RAO-MP	SOUBHAGYA KUMAR DASH
195	9768/2023 WP(C)/20559/2023	DR. KAUSHIK PARASAR PATRA-MP	AVIJIT MISHRA
196	9769/2023 WP(C)/20563/2023	SUKUMAR MALLICK-MP	KRISHNA CHANDRA SAHU
197	9770/2023 WP(C)/19082/2023	USHA RANI MISHRA-MP	ALOK KUMAR PANDA
198	9771/2023 WP(C)/7226/2023	SAIPRIYA SAMANTA-MP	SARATHI JYOTI MOHANTY
199	9772/2023 WP(C)/15510/2022	SANKAR MISHRA-MP	BABITA KUMARI PATTANAIAK
200	9773/2023 WP(C)/15510/2022	SANKAR MISHRA-MP	BABITA KUMARI PATTANAIAK
201	9774/2023 WP(C)/20575/2023	NARAYAN BEHERA (II)-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
202	9775/2023 WP(C)/15512/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
203	9776/2023 WP(C)/15512/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
204	9777/2023 WP(C)/15583/2022	GIRIDHARI PRADHAN-MP	BABITA KUMARI PATTANAIAK
205	9778/2023 WP(C)/15583/2022	GIRIDHARI PRADHAN-MP	BABITA KUMARI PATTANAIAK
206	9779/2023 WP(C)/36109/2021	SUPRIYA KAR-MP	PRONOY MOHANTY
207	9780/2023 WP(C)/20582/2023	SIBA NARAYAN SAHOO-MP	NIHAL RATH
208	9781/2023 WP(C)/14370/2022	DHARANIDHAR BALABANTARAY-MP	KALPATARU MISHRA
209	9782/2023 WP(C)/20587/2023	SMRUTIREKHA NAYAK-MP	NIHAL RATH
210	9783/2023 WP(C)/20590/2023	N.N.SINGH AND BROTHERS, BARBIL, KEONJHAR-MP	JAGAMOHAN PATTANAIAK
211	9784/2023 WP(C)/20592/2023	SURENDRA KUMAR SAHOO-MP	JAGAMOHAN PATTANAIAK
212	9785/2023 WP(C)/20594/2023	KESABHARAJU KOTTAKOTA-MP	JAGAMOHAN PATTANAIAK
213	9786/2023 WP(C)/20595/2023	MAHIMA RANJAN PADHIARY-MP	SUBAS CHANDRA DAS
214	9787/2023 WP(C)/20596/2023	KRUTIBAS DASH-MP	TRILOCHAN PANIGRAHI
215	9788/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH

216	WP(C)/12394/2023 9789/2023	RAMESH CHANDRA NAYAK-MP	SAMEER KUMAR DAS
217	WP(C)/20599/2023 9790/2023	DR.BASANTA KUMAR PRADHAN-MP	JAYADEBA BEHERA
218	WP(C)/19111/2023 9791/2023	JHANSI RANI BHUYAN-MP	SAMEER KUMAR DAS
219	WP(C)/20597/2023 9792/2023	BABURAM MALIK-MP	BHASKAR CHANDRA PANDA
220	WP(C)/35734/2022 9793/2023	PRADEEP KUMAR PATTANAYAK-MP	M/S. PAMI RATH,ABHISHEK MOHANTY,S.GUMANSIN
221	WP(C)/34177/2022 9794/2023	JAGADISH CHANDRA MOHANTA-MP	
222	WP(C)/19690/2023 9795/2023	JAGADISH SUNANI-MP	PRASANTA KUMAR MISHRA
223	WP(C)/20606/2023 9796/2023	RAJKISHORE SAHU-MP	
224	WP(C)/18974/2023 9797/2023	SUSHREE SANGEETA SWAIN, KORAPUT-MP	SIDHANT DWIBEDI
225	WP(C)/20230/2023 9798/2023	NAGIN RANA-MP	BINAYAK PRASHAD MOHANTY
226	WP(C)/35842/2022 9799/2023	ISWAR SAHOO-MP	PARTHA SARATHI NAYAK
227	WP(C)/20616/2023 9800/2023	KISHOR @ KISHORE TANDI @ TANDY-MP	PRASANTA KUMAR TRIPATHY
228	WP(C)/20618/2023 9801/2023	ORISSA ASSOCIATION OF BLIND, BBSR-MP	OMKAR DEVDAS
229	WP(C)/20916/2022 9802/2023	PRAFULLA KU.SARANGI-MP	M/S.MANORANJAN DAS
230	WP(C)/14272/2016 9803/2023	PRAFULLA KU SARANGI-MP	M/S.MANORANJAN DAS
231	WP(C)/17789/2016 9804/2023	MUKESH KUMAR JAIN-MP	
232	WP(C)/13706/2023 9805/2023	MANORANJAN SAMANTRAY-MP	K.C.RAJGURU MOHAPATRA
233	WP(C)/20625/2023 9806/2023	ABANTI MAJHI-MP	ADHIRAJ BEHERA
234	WP(C)/20626/2023 9807/2023	ASHISH RATH-MP	ADHIRAJ BEHERA
235	WP(C)/20628/2023 9808/2023	M/S. CHIRAG INDUSTRIES, BBSR-MP	PRANAYA KISHORE HARICHANDAN
236	WP(C)/20635/2023 9809/2023	M/S AGRISHANK LOGISTIC, JAMSHEDPUR-MP	MR DILIP KU SAHU CGC
237	WP(C)/9222/2023 9810/2023	M/S. PATRO AGENCY, BBSR-MP	PRANAYA KISHORE HARICHANDAN
238	WP(C)/20639/2023 9811/2023	KUNTALA BAGH-MP	SUJAY SHANKER SINGHDEO
239	WP(C)/19183/2023 9812/2023	TOPHAN KUMAR NAYAK-MP	BANSHIDHAR SATAPATHY
240	WP(C)/20187/2023 9813/2023	HARIHAR JENA-MP	
241	WP(C)/18527/2008 9816/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	CHANDRANISWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
242	WP(C)/12796/2016 9817/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAIAK
243	WP(C)/20168/2023 9818/2023	PRATIMA DALAI-MP	HEMANT KUMAR MUND
244	WP(C)/20648/2023 9819/2023	UMAKANTA SAHU-MP	PRABODHA CHANDRA NAYAK
245	WP(C)/20647/2023 9820/2023	NARAYAN BEHERA (II)-MP	
246	WP(C)/18544/2023 9821/2023	BIMALA SAHU-MP	BIDESH RANJAN BEHERA
	WP(C)/20651/2023		

247	9822/2023 WP(C)/20652/2023	CHANDAN SINGH-MP	PRABODHA CHANDRA NAYAK
248	9823/2023 WP(C)/16775/2023	NIRMAL KUMAR SETHI-MP	
249	9824/2023 WP(C)/20664/2023	PRAFULLA PARIDA-MP	SUSANTA KUMAR BARAL
250	9825/2023 WP(C)/20669/2023	JOGINDRA BHANJA-MP	MAHENDRA KUMAR SAHOO
251	9826/2023 WP(C)/20670/2023	KRUPAJALA SHG, BALASORE-MP	JAGJIBAN PRADHAN
252	9827/2023 WP(C)/19097/2015	STEEL AUTHORITY OF INDIA LTD.-MP	M/S.JAGANATH PATNAIK
253	9828/2023 WP(C)/20671/2023	ASUTOSH ROUT-MP	BHABANI SANKAR TRIPATHY (1)
254	9829/2023 WP(C)/20672/2023	JAYANTI MOHAPATRA-MP	ASHOK KUMAR SARANGI
255	9830/2023 WP(C)/16043/2017	BISHNUDEV SHARMA-MP	
256	9831/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
257	9832/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
258	9833/2023 WP(C)/20674/2023	BINOD BIHARI SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
259	9834/2023 WP(C)/20676/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. LTD.,BBSR-MP	BIGYAN KUMAR SHARMA
260	9835/2023 WP(C)/2125/2013	M/S.LAXMIPATHI BALAJ-MP	M/S.GOUTAM KU.ACHARYA
261	9836/2023 WP(C)/20681/2023	KALPANA PATTANAYAK @ SAHOO-MP	BINI MISHRA
262	9837/2023 WP(C)/20680/2023	TUTU GARNAYAK-MP	GAUTAM DAS
263	9838/2023 WP(C)/20683/2023	SAROJ DEVI JAISWAL-MP	BIREN SANKAR TRIPATHY
264	9839/2023 WP(C)/20684/2023	KAPILESWAR SAHOO-MP	TANMAY MISHRA
265	9840/2023 WP(C)/20688/2023	ARUN KUMAR PANDA-MP	RAJIB RATH
266	9841/2023 WP(C)/29061/2022	ARUNA KUMAR SAMAL-MP	SAMEER KUMAR DAS
267	9842/2023 WP(C)/19482/2021	ALOK KUMAR PATI-MP	PRASANTA KUMAR JENA
268	9843/2023 WP(C)/20691/2023	M/S. JBSS GLASS PVT. LTD.,CUTTACK-MP	ZENISH MARY WALLACE
269	9844/2023 WP(C)/20694/2023	MANAS KUMAR PRUSTY-MP	GOKULANANDA PADHI
270	9845/2023 WP(C)/11567/2022	KISHORE KUMAR MOHARANA-MP	DR.BINODA KUMAR MISHRA
271	9846/2023 WP(C)/20693/2023	CHINMAYEE DAS-MP	NRUSINGH CHARAN ROUT
272	9847/2023 WP(C)/889/2015	KUNTALA KUMARI RATH-MP	M/S.RAMAKANTA MOHANTY
273	9848/2023 WP(C)/3133/2018	NISTAR PUHAN-MP	MR.SAMARENDRA MOHANTY
274	9849/2023 WP(C)/11814/2023	SANTOSH KUMAR SAMAL-MP	SHASHI BHUSAN JENA
275	9850/2023 WP(C)/20701/2023	ANIL KUMAR MOHANTY-MP	HIMANSHU SEKHAR PANDA
276	9851/2023 WP(C)/20703/2023	S. BIREN KUMAR-MP	SANJAY KUMAR PRADHAN
277	9852/2023 WP(C)/20011/2023	SATYABRATA PATTANAIK-MP	SOUMYA DEV RAY
278	9853/2023	PARSURAM BISI-MP	SISIR KUMAR PUROHIT

279	WP(C)/20709/2023 9854/2023	M/S. INDIAN PLANT FEEDS, CUTTACK-MP	MILAN KUMAR BADU
280	WP(C)/20713/2023 9855/2023	STEEL AUTHORITY OF INDIA LTD.,NEW DELHI-MP	RUPESH KUMAR KANUNGO
281	WP(C)/20721/2023 9856/2023	AYUSH SAHU-MP	ARUN KUMAR PATRA
282	WP(C)/20724/2023 9857/2023	DR. ABHISEK UPADHYAY-MP	IN PERSON
283	WP(C)/16898/2023 9858/2023	BISHNU BHOI-MP	TRILOCHAN PANIGRAHI
284	WP(C)/20728/2023 9859/2023	TUKUNA PADHAN-MP	AUROVINDA MOHANTY
285	WP(C)/20731/2023 9860/2023	SUBASINI SETHI-MP	PRAFULLA KUMAR MOHAPATRA
286	WP(C)/20735/2023 9861/2023	M/S DILLIP KUMAR DALASINGHARY, KHORDHA-MP	KANANBALA ROY CHOUDHURY
287	WP(C)/9564/2023 9862/2023	SURJYAKANTA PATRA-MP	KANANBALA ROY CHOUDHURY
288	WP(C)/17605/2023 9863/2023	M/S.DILLIP KUMAR DALASINGHARAY-MP	KANANBALA ROY CHOUDHURY
289	WP(C)/9723/2023 9864/2023	MONORANJAN BEHERA-MP	S.K.SAMAL
290	WP(C)/31242/2020 9865/2023	SATYA PRAKASH SAHOO-MP	SWAPNA KUMAR OJHA
291	WP(C)/34148/2022 9866/2023	PRATAP KUMAR DAS-MP	ANJAN KUMAR JENA
292	WP(C)/20740/2023 9867/2023	UMESH KUMAR BEHERA-MP	SATYABRATA SENAPATI
293	WP(C)/20744/2023 9868/2023	ATULYA KUMARI SAHU-MP	SATYABRATA SENAPATI
294	WP(C)/20746/2023 9869/2023	HARIHARA PRADHAN-MP	SATYABRATA SENAPATI
295	WP(C)/20747/2023 9870/2023	AKHAYA KUMAR MAHAPATRA @ AKSHAYA MAHAPATRA-MP	SATYABRATA SENAPATI
296	WP(C)/20748/2023 9871/2023	KHIROD PRASAD PRADHAN-MP	SATYABRATA SENAPATI
297	WP(C)/20749/2023 9872/2023	SAROJ KUMAR PANIGRAHI-MP	SATYABRATA SENAPATI
298	WP(C)/20751/2023 9873/2023	M/S. GUPTA DISTRIBUTORS-MP	KSHIROD KUMAR SAHOO
299	WP(C)/20750/2023 9874/2023	SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION, BBSR-MP	KANANBALA ROY CHOUDHURY
300	WP(C)/20752/2023 9875/2023	M/S SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION, BBSR-MP	KANANBALA ROY CHOUDHURY
301	WP(C)/20753/2023 9876/2023	RUPESH DAS-MP	AMITABH MISHRA
	WP(C)/20754/2023		

ORISSA HIGH COURT

MISC CASES FILED on :03/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	KALPATARU MISHRA
2	15/2023 RFA/121/2007	CHHABINDRA JAYASINGH-MP	M/S.S.P.MISRA
3	16/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
4	17/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
5	18/2023 RFA/90/2005	MOHANLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
6	19/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
7	20/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
8	21/2023 RFA/91/2005	SHANKERLAL AGARWAL-MP	M/S.AKHIL MOHAPATRA
9	26/2023 CRLMA/224/2023	PRADIP KUMAR MAHALA-MP	CHANDAN SAMANTARAY
10	88/2023 JCRLA/17/2020	SAMARA KHARA-MP	MR.SAUGAT DASH, CHITTARANJAN SAHOO
11	212/2023 MATA/8/2022	PREETI SHARMA-MP	
12	213/2023 MATA/176/2023	RINKU @ AVIK S. NAYAK-MP	SUVASHISH PATTANAIAK
13	218/2023 CRLMP/855/2023	SUMATI SITHA-MP	
14	219/2023 CRLMP/1288/2023	B.JANARDHANA RAO-MP	BIGYAN KUMAR SHARMA
15	220/2023 CRLMP/1298/2023	DINESH AGARWAL-MP	AVIJIT PATNAIK
16	221/2023 CRLMP/1299/2023	RABINDRA KUMAR JENA-MP	RAJAT PANDA
17	235/2023 TRP(C)/220/2023	SUBHASHREE SARANGI-MP	MRUGANKA MAULI PATNAIK
18	236/2023 TRP(C)/221/2023	DIPISHREE DEEPIKA SAHOO-MP	BYOMAKESH TRIPATHY
19	246/2023 RPFAM/203/2023	AKURA SETHI-MP	RAMANI KANTA PATTANAIAK
20	247/2023 RPFAM/204/2023	K. KANIKA RAJU-MP	PRASANTA KUMAR SAHOO
21	248/2023 RPFAM/205/2023	BUDHADEV SAHU-MP	BYOMAKESH TRIPATHY
22	277/2023 CONTC/2950/2023	TRILOCHAN SWAIN-MP	
23	278/2023 CONTC/2579/2023	BRAJA KUMAR SENAPATI-MP	
24	279/2023 CONTC/4350/2023	MANORANJAN PRADHAN-MP	ASUTOSH SAHOO
25	280/2023 CONTC/4351/2023	RANJIT NAYAK-MP	ASUTOSH SAHOO
26	477/2023	VANDEVASI SANTOSH KUMAR-MP	LALATENDU JENA

27	CRLREV/100/2022 478/2023	CHANCHALA MAJHI-MP	RAMAKANTA SAHOO
28	CRLREV/346/2023 480/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
29	FAO/286/2023 481/2023	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.-MP	GOPAL CHANDRA SAMANTARAY
30	FAO/286/2023 482/2023	THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM	D.M.,M/S.GALTI CHAUD.-MP
31	FAO/215/2023 483/2023	THE LEGAL MANAGER, CLAIMS, M/S. CHOLA MANDALAM	D.M.,M/S.GALTI CHAUD.-MP
32	FAO/215/2023 484/2023	D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD.-M	BANTOSH KUMAR MOHANTY
33	FAO/287/2023 485/2023	APARAJITA KHAMARI-MP	MANAS PATI
34	FAO/85/2022 486/2023	LAXMIDHAR SAMAL-MP	CHANDRAKANTA NAYAK
35	FAO/288/2023 654/2023	KESHI DEI-MP	M/S. P.K.SAHOO,M/S.SUKANTA KU. NAYAK,K.JENA,M
36	RSA/242/2003 655/2023	BALASORE MUNICIPALIT-MP	M/S.NIRANJAN PANDA, MAHESWAR MOHANTY
37	RSA/128/2013 656/2023	DEBENDRA KUMAR SAHOO-MP	DIPTIREKHA NANDA
38	RSA/276/2023 657/2023	GUPTA POWER INFRASTRUCTURE LTD.-MP	AMIT PRASAD BOSE
39	RSA/278/2023 658/2023	AINTHU PANDA-MP	M/S.S.K.NAYAK
40	RSA/294/2005 659/2023	AINTHU PANDA-MP	M/S.S.K.NAYAK
41	RSA/295/2005 660/2023	LALAT INDU GIRI-MP	BIRABHADRA GHANA
42	RSA/279/2023 688/2023	SUMATIBALA DASH-MP	JAGAJIBAN PRADHAN
43	CMP/729/2023 689/2023	GUMUNDDU CHITTIBABU @ G. CHITTIBABU-MP	A.A.MISHRA
44	CMP/730/2023 690/2023	VIKASH KUMAR SINDHI-MP	GOKULANANDA SAHU
45	CMP/733/2023 691/2023	PRAFULLA KUMAR UPADHYAYA-MP	GOKULANANDA SAHU
46	CMP/734/2023 692/2023	DR.PRASANTA KUMAR MISHRA-MP	BIBEKANANDA BHUYAN
47	CMP/735/2023 899/2023	NAJMUL HASAN-MP	BIJAYA KUMAR BEHERA
48	BLAPL/5012/2023 900/2023	BABULAL NAIK-MP	SANTOSH KUMAR MAHANTY
49	BLAPL/3839/2023 901/2023	A. SRINU-MP	
50	BLAPL/5500/2023 1068/2023	D.M.,O.I.CO.LTD.-MP	M/S.MOHAN CH.NAYAK
51	MACA/857/2014 1069/2023	JUMUNI BIBI-MP	KAPILA CHARAN NAYAK
52	MACA/642/2023 1070/2023	D.M,M/S.NATIONAL INSURANCE CO. L.T.D.-MP	NITTISH KUMAR MISHRA
53	MACA/633/2023 1071/2023	TAPAN@SANJAY KUMAR PRADHAN-MP	BISHNU BRATA SINGH
54	MACA/644/2023 1072/2023	SANTOSHINI BEHERA-MP	PRADEEP KUMAR MISHRA
55	MACA/645/2023 1073/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
56	MACA/639/2023 1074/2023	SANTOSHINI BEHERA-MP	PRADEEP KUMAR MISHRA
57	MACA/646/2023 1075/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
	MACA/647/2023		

58	1076/2023 MACA/648/2023	LEGAL MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	MOHITOSH SINGH
59	1077/2023 MACA/964/2019	LAXMI KUMARI JENA-MP	BIRANCHI NARAYAN RATH
60	1078/2023 MACA/650/2023	MANAGER, UNITED INDIA INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
61	1079/2023 MACA/651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
62	1080/2023 MACA/651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
63	1081/2023 MACA/653/2023	ORIENTAL INSURANCE CO. L.T.D-MP	R.PATI
64	1082/2023 MACA/649/2023	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR-MP	ANURUPA KATIKIA,A.G.A
65	1083/2023 MACA/436/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MP	ANUPAM DASH
66	1084/2023 MACA/420/2023	M/S. ICICI LOMBARD, G.I.CO. LTD.-MP	G.P DUTTA
67	1085/2023 MACA/649/2023	EXECUTIVE ENGINEER,PUBLIC HEALTH DIVISION,SAMBALPUR-MP	ANURUPA KATIKIA,A.G.A
68	1214/2023 ABLAPL/7066/2023	DR. GUNANIDHI NAIK-MP	SURENDRA KUMAR MISHRA
69	1215/2023 ABLAPL/4762/2023	LAMBODHAR BARIK-MP	
70	1216/2023 ABLAPL/4806/2023	BALA BAGARTY-MP	
71	1217/2023 ABLAPL/11859/2019	JASODA PALTASINGH-MP	
72	1218/2023 ABLAPL/6604/2023	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN-MP	BASANTA KUMAR DAS
73	1219/2023 ABLAPL/1808/2023	SABITA PANDA-MP	
74	1220/2023 ABLAPL/3652/2023	SANTILATA SWAIN @ SANTI SWAIN-MP	RAJENDRA NARAYAN ROUT
75	1221/2023 ABLAPL/4293/2023	GANESH KUMAR SAMANTARAY-MP	
76	1222/2023 ABLAPL/1704/2023	SUNIL KUMAR NAYAK-MP	
77	1223/2023 ABLAPL/5458/2023	SATYABHAMA ROUT-MP	
78	1224/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
79	1225/2023 ABLAPL/3860/2023	DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP	
80	1226/2023 ABLAPL/3262/2023	SANJAY KUMAR SAHU@BABULI-MP	
81	1227/2023 ABLAPL/5021/2023	DEBA PINGUA-MP	
82	1503/2023 CRLA/111/2019	GITANJALI PRADHAN AND OTHERS-MP	LAXMAN PRADHAN
83	1504/2023 CRLA/203/2022	BALARAM NAIK-MP	BINI MISHRA
84	1505/2023 CRLA/712/2023	KAILASH BEHERA-MP	DIPANKAR ACHARYA
85	1506/2023 CRLA/712/2023	KAILASH BEHERA-MP	DIPANKAR ACHARYA
86	1507/2023 CRLA/126/2022	MANAS RANJAN DAS@GURUJI-MP	
87	1508/2023 CRLA/516/2015	PRASANTA KUMAR SAMANTARAY-MP	M/S.A.PATTANAIK M/S.MANORANJAN DAS D.MISHRA
88	1509/2023 CRLA/709/2023	CHANDAN KUMAR-MP	BISHNU PRASAD PRADHAN
89	1510/2023	CHANDAN KUMAR-MP	BISHNU PRASAD PRADHAN

90	CRLA/709/2023 1511/2023	DEBENDRA KUMAR MOHAPATRA-MP	BASANTA KUMAR DAS
91	CRLA/714/2023 1512/2023	DEBENDRA KUMAR MOHAPATRA-MP	BASANTA KUMAR DAS
92	CRLA/714/2023 1513/2023	SANTOSH SING-MP	JAYDEEP PAL
93	CRLA/390/2023 1514/2023	SANTOSH SING-MP	JAYDEEP PAL
94	CRLA/390/2023 1515/2023	HUSSAIN KHAN-MP	BIJAYA KUMAR RAGADA
95	CRLA/598/2023 1516/2023	SANTOSH SING-MP	JAYDEEP PAL
96	CRLA/390/2023 1517/2023	RAMAMURTY GAMANGO-MP	DUSHMANTA SAHOO
97	CRLA/715/2023 1518/2023	RAMAMURTY GAMANGO-MP	DUSHMANTA SAHOO
98	CRLA/715/2023 2002/2023	BIDYABHARATI PANDA-MP	BISHNU PRASAD PRADHAN
99	CRLMC/2838/2023 2003/2023	DEBODUTTA MISHRA-MP	
100	CRLMC/1809/2022 2004/2023	BASANTI DWIBEDY@DWIBEDI-MP	PRANAYA KUMAR DASH
101	CRLMC/2839/2023 2005/2023	BIBHU KALYAN PRADHAN-MP	PRADEEP KUMAR MOHAPATRA
102	CRLMC/2567/2023 2006/2023	KABITA RANI PATRA-MP	BIKRAM CHANDRA GHADEI
103	CRLMC/2840/2023 2007/2023	MEGHUA @ PARESH MALLIK @ PARASA-MP	AMULYA RATNA PANDA
104	CRLMC/2841/2023 2008/2023	ASHOK DAS-MP	SATYABRATA DASH
105	CRLMC/2843/2023 2009/2023	PRAVAT @ PARIA PARIDA-MP	SATYA RANJAN MULIA
106	CRLMC/2846/2023 2010/2023	PREMANANDA BEHERA-MP	
107	CRLMC/380/2023 2011/2023	GOLDEN LAND DEVELOPERS L.T.D.-MP	MANOJ VERMA
108	CRLMC/2049/2023 2012/2023	RAKESH BAG-MP	
109	CRLMC/2365/2023 2013/2023	BABURAM NAYAK-MP	AMULYA RATNA PANDA
110	CRLMC/2850/2023 2014/2023	BINA SINGH-MP	ANIRUDHA DAS
111	CRLMC/2851/2023 2015/2023	MANOJ RANJAN SAMANTARAY-MP	
112	CRLMC/2370/2016 2016/2023	BANSIDHAR PAIKRAY-MP	
113	CRLMC/2181/2023 2017/2023	SUMIT SINGH-MP	ANIRUDHA DAS
114	CRLMC/2856/2023 2018/2023	KRUSHNA CHANDRA MOHAPATRA @ DASH-MP	MANAS KUMAR CHAND
115	CRLMC/2857/2023 2019/2023	SANDEEP PRABODH KERKETTA-MP	MANAS KUMAR CHAND
116	CRLMC/2858/2023 2020/2023	PRASANNA KUMAR SWAIN-MP	SOUMENDRA PATTANAIAK
117	CRLMC/2860/2023 2021/2023	SK TAHUR-MP	KHUSBU PANIGRAHI
118	CRLMC/2862/2023 3769/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
119	WA/1439/2023 3770/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
120	WA/1439/2023 3771/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A

121	3772/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
122	3773/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
123	3774/2023 WA/1440/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
124	3775/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
125	3776/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
126	3777/2023 WA/1442/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
127	3778/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
128	3779/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
129	3780/2023 WA/1441/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
130	3781/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
131	3782/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
132	3783/2023 WA/1443/2023	STATE OF ODISHA-MP	RABINARAYAN MISHRA,A.G.A
133	3784/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
134	3785/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
135	3786/2023 WA/1444/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
136	3787/2023 WA/1446/2023	DEBENDRA BISWAL-MP	PANCHANAN SAHOO
137	3788/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
138	3789/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
139	3790/2023 WA/1445/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
140	3791/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
141	3792/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
142	3793/2023 WA/1447/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
143	3794/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
144	3795/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
145	3796/2023 WA/1448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
146	3797/2023 WA/1015/2023	SANJAY KESHARI MOHAPATRA-MP	NIRANJAN PANDA
147	3798/2023 WA/1399/2023	MAMATA MOHANTY-MP	JEEVANJYOTI MOHANTY
148	3799/2023 WA/1302/2023	DR.HARIBHAKTI SEBA DAS-MP	BHABANI SANKAR TRIPATHY (1)
149	3800/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
150	3801/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
151	3802/2023 WA/1449/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
152	3803/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

153	WA/1450/2023 3804/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
154	WA/1450/2023 3805/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
155	WA/1450/2023 3806/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
156	WA/1451/2023 3807/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
157	WA/1451/2023 3808/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
158	WA/1451/2023 3809/2023	DILLIP KUMAR SAHU-MP	DIGAMBARA MISHRA
159	WA/840/2023 3810/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
160	WA/1452/2023 3811/2023	DILLIP KUMAR SAHU-MP	DIGAMBARA MISHRA
161	WA/840/2023 3812/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
162	WA/1452/2023 3813/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
163	WA/1452/2023 3814/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
164	WA/1453/2023 3815/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
165	WA/1453/2023 3816/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
166	WA/1453/2023 3817/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
167	WA/1454/2023 3818/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
168	WA/1454/2023 3819/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
169	WA/1454/2023 3820/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
170	WA/1455/2023 3821/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
171	WA/1455/2023 3822/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
172	WA/1455/2023 3823/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
173	WA/1456/2023 3824/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
174	WA/1456/2023 3825/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
175	WA/1456/2023 3826/2023	REGISTRAR, UTKAL UNIVERSITY-MP	TARANANDA PATTANAYAK
176	WA/381/2023 3827/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
177	WA/1457/2023 3828/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
178	WA/1458/2023 3829/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
179	WA/1457/2023 3830/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
180	WA/1457/2023 3831/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
181	WA/1458/2023 3832/2023	THE ODISHA LEGISLATIVE ASSEMBLY-MP	SUBIR PALIT
182	WA/1458/2023 3833/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
183	WA/1459/2023 3834/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C

184	3835/2023 WA/1459/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
185	9758/2023 WP(C)/20545/2023	NIRAKAR NAYAK-MP	JAGANNATH BHUYAN
186	9759/2023 WP(C)/14584/2022	DHANANJAY DAS-MP	PURNA CHANDRA MAHARANA
187	9760/2023 WP(C)/20546/2023	RAJENDRA KUMAR MAHAPATRA-MP	DEEPAK KUMAR PANI
188	9761/2023 WP(C)/20548/2023	NIGAMANANDA GIRI-MP	NRUSHIGHA CHARAN PATI
189	9762/2023 WP(C)/17700/2023	HARBINDAR SINGH DEENGRA-MP	
190	9763/2023 WP(C)/20551/2023	TILATTAMA PRADHAN-MP	SUJIT KUMAR SWAIN
191	9764/2023 WP(C)/20558/2023	SHISHIR KUMAR ROUT-MP	BHARAT KUMAR MISHRA
192	9765/2023 WP(C)/24536/2021	SUDAM NAYAK-MP	NARAYAN PRASAD PARIJA
193	9766/2023 WP(C)/20560/2023	SUSHIL KUMAR ROUT-MP	ARJUNA CHARANA BEHERA
194	9767/2023 WP(C)/20390/2023	SAKETI VENKATA RAO-MP	SOUBHAGYA KUMAR DASH
195	9768/2023 WP(C)/20559/2023	DR. KAUSHIK PARASAR PATRA-MP	AVIJIT MISHRA
196	9769/2023 WP(C)/20563/2023	SUKUMAR MALLICK-MP	KRISHNA CHANDRA SAHU
197	9770/2023 WP(C)/19082/2023	USHA RANI MISHRA-MP	ALOK KUMAR PANDA
198	9771/2023 WP(C)/7226/2023	SAIPRIYA SAMANTA-MP	SARATHI JYOTI MOHANTY
199	9772/2023 WP(C)/15510/2022	SANKAR MISHRA-MP	BABITA KUMARI PATTANAIAK
200	9773/2023 WP(C)/15510/2022	SANKAR MISHRA-MP	BABITA KUMARI PATTANAIAK
201	9774/2023 WP(C)/20575/2023	NARAYAN BEHERA (II)-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
202	9775/2023 WP(C)/15512/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
203	9776/2023 WP(C)/15512/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
204	9777/2023 WP(C)/15583/2022	GIRIDHARI PRADHAN-MP	BABITA KUMARI PATTANAIAK
205	9778/2023 WP(C)/15583/2022	GIRIDHARI PRADHAN-MP	BABITA KUMARI PATTANAIAK
206	9779/2023 WP(C)/36109/2021	SUPRIYA KAR-MP	PRONOY MOHANTY
207	9780/2023 WP(C)/20582/2023	SIBA NARAYAN SAHOO-MP	NIHAL RATH
208	9781/2023 WP(C)/14370/2022	DHARANIDHAR BALABANTARAY-MP	KALPATARU MISHRA
209	9782/2023 WP(C)/20587/2023	SMRUTIREKHA NAYAK-MP	NIHAL RATH
210	9783/2023 WP(C)/20590/2023	N.N.SINGH AND BROTHERS, BARBIL, KEONJHAR-MP	JAGAMOHAN PATTANAIAK
211	9784/2023 WP(C)/20592/2023	SURENDRA KUMAR SAHOO-MP	JAGAMOHAN PATTANAIAK
212	9785/2023 WP(C)/20594/2023	KESABHARAJU KOTTAKOTA-MP	JAGAMOHAN PATTANAIAK
213	9786/2023 WP(C)/20595/2023	MAHIMA RANJAN PADHIARY-MP	SUBAS CHANDRA DAS
214	9787/2023 WP(C)/20596/2023	KRUTIBAS DASH-MP	TRILOCHAN PANIGRAHI
215	9788/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH

216	WP(C)/12394/2023 9789/2023	RAMESH CHANDRA NAYAK-MP	SAMEER KUMAR DAS
217	WP(C)/20599/2023 9790/2023	DR.BASANTA KUMAR PRADHAN-MP	JAYADEBA BEHERA
218	WP(C)/19111/2023 9791/2023	JHANSI RANI BHUYAN-MP	SAMEER KUMAR DAS
219	WP(C)/20597/2023 9792/2023	BABURAM MALIK-MP	BHASKAR CHANDRA PANDA
220	WP(C)/35734/2022 9793/2023	PRADEEP KUMAR PATTANAYAK-MP	M/S. PAMI RATH,ABHISHEK MOHANTY,S.GUMANSIN
221	WP(C)/34177/2022 9794/2023	JAGADISH CHANDRA MOHANTA-MP	
222	WP(C)/19690/2023 9795/2023	JAGADISH SUNANI-MP	PRASANTA KUMAR MISHRA
223	WP(C)/20606/2023 9796/2023	RAJKISHORE SAHU-MP	
224	WP(C)/18974/2023 9797/2023	SUSHREE SANGEETA SWAIN, KORAPUT-MP	SIDHANT DWIBEDI
225	WP(C)/20230/2023 9798/2023	NAGIN RANA-MP	BINAYAK PRASHAD MOHANTY
226	WP(C)/35842/2022 9799/2023	ISWAR SAHOO-MP	PARTHA SARATHI NAYAK
227	WP(C)/20616/2023 9800/2023	KISHOR @ KISHORE TANDI @ TANDY-MP	PRASANTA KUMAR TRIPATHY
228	WP(C)/20618/2023 9801/2023	ORISSA ASSOCIATION OF BLIND, BBSR-MP	OMKAR DEVDAS
229	WP(C)/20916/2022 9802/2023	PRAFULLA KU.SARANGI-MP	M/S.MANORANJAN DAS
230	WP(C)/14272/2016 9803/2023	PRAFULLA KU SARANGI-MP	M/S.MANORANJAN DAS
231	WP(C)/17789/2016 9804/2023	MUKESH KUMAR JAIN-MP	
232	WP(C)/13706/2023 9805/2023	MANORANJAN SAMANTRAY-MP	K.C.RAJGURU MOHAPATRA
233	WP(C)/20625/2023 9806/2023	ABANTI MAJHI-MP	ADHIRAJ BEHERA
234	WP(C)/20626/2023 9807/2023	ASHISH RATH-MP	ADHIRAJ BEHERA
235	WP(C)/20628/2023 9808/2023	M/S. CHIRAG INDUSTRIES, BBSR-MP	PRANAYA KISHORE HARICHANDAN
236	WP(C)/20635/2023 9809/2023	M/S AGRISHANK LOGISTIC, JAMSHEDPUR-MP	MR DILIP KU SAHU CGC
237	WP(C)/9222/2023 9810/2023	M/S. PATRO AGENCY, BBSR-MP	PRANAYA KISHORE HARICHANDAN
238	WP(C)/20639/2023 9811/2023	KUNTALA BAGH-MP	SUJAY SHANKER SINGHDEO
239	WP(C)/19183/2023 9812/2023	TOPHAN KUMAR NAYAK-MP	BANSHIDHAR SATAPATHY
240	WP(C)/20187/2023 9813/2023	HARIHAR JENA-MP	
241	WP(C)/18527/2008 9816/2023	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	CHANDRAN SWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
242	WP(C)/12796/2016 9817/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAIAK
243	WP(C)/20168/2023 9818/2023	PRATIMA DALAI-MP	HEMANT KUMAR MUND
244	WP(C)/20648/2023 9819/2023	UMAKANTA SAHU-MP	PRABODHA CHANDRA NAYAK
245	WP(C)/20647/2023 9820/2023	NARAYAN BEHERA (II)-MP	
246	WP(C)/18544/2023 9821/2023	BIMALA SAHU-MP	BIDESH RANJAN BEHERA
	WP(C)/20651/2023		

247	9822/2023 WP(C)/20652/2023	CHANDAN SINGH-MP	PRABODHA CHANDRA NAYAK
248	9823/2023 WP(C)/16775/2023	NIRMAL KUMAR SETHI-MP	
249	9824/2023 WP(C)/20664/2023	PRAFULLA PARIDA-MP	SUSANTA KUMAR BARAL
250	9825/2023 WP(C)/20669/2023	JOGINDRA BHANJA-MP	MAHENDRA KUMAR SAHOO
251	9826/2023 WP(C)/20670/2023	KRUPAJALA SHG, BALASORE-MP	JAGJIBAN PRADHAN
252	9827/2023 WP(C)/19097/2015	STEEL AUTHORITY OF INDIA LTD.-MP	M/S.JAGANATH PATNAIK
253	9828/2023 WP(C)/20671/2023	ASUTOSH ROUT-MP	BHABANI SANKAR TRIPATHY (1)
254	9829/2023 WP(C)/20672/2023	JAYANTI MOHAPATRA-MP	ASHOK KUMAR SARANGI
255	9830/2023 WP(C)/16043/2017	BISHNUDEV SHARMA-MP	
256	9831/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
257	9832/2023 WP(C)/13422/2023	ASHOK KUMAR SAMANTARAY-MP	J.K.MISHRA 2
258	9833/2023 WP(C)/20674/2023	BINOD BIHARI SAHOO-MP	BHABANI SANKAR TRIPATHY (1)
259	9834/2023 WP(C)/20676/2023	M/S. KUKUMINA CONSTRUCTIONS PVT. LTD.,BBSR-MP	BIGYAN KUMAR SHARMA
260	9835/2023 WP(C)/2125/2013	M/S.LAXMIPATHI BALAJ-MP	M/S.GOUTAM KU.ACHARYA
261	9836/2023 WP(C)/20681/2023	KALPANA PATTANAYAK @ SAHOO-MP	BINI MISHRA
262	9837/2023 WP(C)/20680/2023	TUTU GARNAYAK-MP	GAUTAM DAS
263	9838/2023 WP(C)/20683/2023	SAROJ DEVI JAISWAL-MP	BIREN SANKAR TRIPATHY
264	9839/2023 WP(C)/20684/2023	KAPILESWAR SAHOO-MP	TANMAY MISHRA
265	9840/2023 WP(C)/20688/2023	ARUN KUMAR PANDA-MP	RAJIB RATH
266	9841/2023 WP(C)/29061/2022	ARUNA KUMAR SAMAL-MP	SAMEER KUMAR DAS
267	9842/2023 WP(C)/19482/2021	ALOK KUMAR PATI-MP	PRASANTA KUMAR JENA
268	9843/2023 WP(C)/20691/2023	M/S. JBSS GLASS PVT. LTD.,CUTTACK-MP	ZENISH MARY WALLACE
269	9844/2023 WP(C)/20694/2023	MANAS KUMAR PRUSTY-MP	GOKULANANDA PADHI
270	9845/2023 WP(C)/11567/2022	KISHORE KUMAR MOHARANA-MP	DR.BINODA KUMAR MISHRA
271	9846/2023 WP(C)/20693/2023	CHINMAYEE DAS-MP	NRUSINGH CHARAN ROUT
272	9847/2023 WP(C)/889/2015	KUNTALA KUMARI RATH-MP	M/S.RAMAKANTA MOHANTY
273	9848/2023 WP(C)/3133/2018	NISTAR PUHAN-MP	MR.SAMARENDRA MOHANTY
274	9849/2023 WP(C)/11814/2023	SANTOSH KUMAR SAMAL-MP	SHASHI BHUSAN JENA
275	9850/2023 WP(C)/20701/2023	ANIL KUMAR MOHANTY-MP	HIMANSHU SEKHAR PANDA
276	9851/2023 WP(C)/20703/2023	S. BIREN KUMAR-MP	SANJAY KUMAR PRADHAN
277	9852/2023 WP(C)/20011/2023	SATYABRATA PATTANAIAK-MP	SOUMYA DEV RAY
278	9853/2023	PARSURAM BISI-MP	SISIR KUMAR PUROHIT

279	WP(C)/20709/2023 9854/2023	M/S. INDIAN PLANT FEEDS, CUTTACK-MP	MILAN KUMAR BADU
280	WP(C)/20713/2023 9855/2023	STEEL AUTHORITY OF INDIA LTD.,NEW DELHI-MP	RUPESH KUMAR KANUNGO
281	WP(C)/20721/2023 9856/2023	AYUSH SAHU-MP	ARUN KUMAR PATRA
282	WP(C)/20724/2023 9857/2023	DR. ABHISEK UPADHYAY-MP	IN PERSON
283	WP(C)/16898/2023 9858/2023	BISHNU BHOI-MP	TRILOCHAN PANIGRAHI
284	WP(C)/20728/2023 9859/2023	TUKUNA PADHAN-MP	AUROVINDA MOHANTY
285	WP(C)/20731/2023 9860/2023	SUBASINI SETHI-MP	PRAFULLA KUMAR MOHAPATRA
286	WP(C)/20735/2023 9861/2023	M/S DILLIP KUMAR DALASINGHARY, KHORDHA-MP	KANANBALA ROY CHOUDHURY
287	WP(C)/9564/2023 9862/2023	SURJYAKANTA PATRA-MP	KANANBALA ROY CHOUDHURY
288	WP(C)/17605/2023 9863/2023	M/S.DILLIP KUMAR DALASINGHARAY-MP	KANANBALA ROY CHOUDHURY
289	WP(C)/9723/2023 9864/2023	MONORANJAN BEHERA-MP	S.K.SAMAL
290	WP(C)/31242/2020 9865/2023	SATYA PRAKASH SAHOO-MP	SWAPNA KUMAR OJHA
291	WP(C)/34148/2022 9866/2023	PRATAP KUMAR DAS-MP	ANJAN KUMAR JENA
292	WP(C)/20740/2023 9867/2023	UMESH KUMAR BEHERA-MP	SATYABRATA SENAPATI
293	WP(C)/20744/2023 9868/2023	ATULYA KUMARI SAHU-MP	SATYABRATA SENAPATI
294	WP(C)/20746/2023 9869/2023	HARIHARA PRADHAN-MP	SATYABRATA SENAPATI
295	WP(C)/20747/2023 9870/2023	AKHAYA KUMAR MAHAPATRA @ AKSHAYA MAHAPATRA-MP	SATYABRATA SENAPATI
296	WP(C)/20748/2023 9871/2023	KHIROD PRASAD PRADHAN-MP	SATYABRATA SENAPATI
297	WP(C)/20749/2023 9872/2023	SAROJ KUMAR PANIGRAHI-MP	SATYABRATA SENAPATI
298	WP(C)/20751/2023 9873/2023	M/S. GUPTA DISTRIBUTORS-MP	KSHIROD KUMAR SAHOO
299	WP(C)/20750/2023 9874/2023	SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION, BBSR-MP	KANANBALA ROY CHOUDHURY
300	WP(C)/20752/2023 9875/2023	M/S SUBHADRA ELECTRICAL AND CIVIL CONSTRUCTION, BBSR-MP	KANANBALA ROY CHOUDHURY
301	WP(C)/20753/2023 9876/2023	RUPESH DAS-MP	AMITABH MISHRA
	WP(C)/20754/2023		